

ORISSA HIGH COURT

FILING REPORT AS ON :17/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000006/2020	BIRAT CH.DAGARA VS ORILSSA MANGANESE AND MINERALS LTD.	BIPLAB MOHANTY VS	// ()
2	BLAPL/0001478/2020	HAPPY @ BISWAJIT MOHANTY VS STATE OF ODISHA	SRIKANT BARIK VS	MALGODOWN /106 /2019 () //
3	BLAPL/0001479/2020	BABLU THAKUR @ SINGH @ BABLU SINGH THAKUR VS STATE OF ODISHA	THAKUR KU. MISHRA VS	KEGAON /53 /2019 () //
4	BLAPL/0001480/2020	JAGANNATH MALI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	RENGALI (SAMBALPUR) /37 /2019 () //
5	BLAPL/0001481/2020	AMIT KISPATTA VS STATE OF ODISHA	DEVASHIS PANDA VS	BRAHMANITARANG /180 /2019 () //
6	BLAPL/0001482/2020	BASADABA SAMAL @ BASUDEV SAMAL VS STATE OF ODISHA	RAJENDRA N.ROUT VS	KHANTAPADA /310 /2019 () //
7	BLAPL/0001483/2020	BIRANCHI SUNA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	KHAJURIPADA /116 /2019 () //
8	BLAPL/0001484/2020	ANIL KUMAR MAHANTA VS STATE OF ODISHA	SACHIDANANDA DASH VS	SEMILLIGUDA /89 /2019 () //
9	BLAPL/0001485/2020	RAHUL KUMAR CHOUDHURY VS STATE OF ODISHA (HOME)	JUGALA KISHORE PANDA VS	MALKANGIRI /20 /2020 () //
10	BLAPL/0001486/2020	SUNA @ SUSANT MALLIK VS STATE OF ODISHA	BHARATI DASH VS	MARSHAGHAI /35 /2018 () //
11	BLAPL/0001487/2020	MUNA NAIK VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL SADAR /51 /2015 () //

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12	BLAPL/0001488/2020	SWADHINA DASH VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	KABISURYANAGAR (KODALA) /112 /1997 () //
13	BLAPL/0001489/2020	SIBRAM DAKUA VS STATE OF ODISHA	S.P.DASH VS	TITILAGARH /02 /2020 () //
14	BLAPL/0001490/2020	DILLIP KUMAR DEHURY VS STATE OF ODISHA	ARIJEET MISHRA VS	CHHENDIPADA /258 /2019 () //
15	BLAPL/0001491/2020	SUMIT BINDHANI @ TUTU VS STATE OF ODISHA	PRAHALLADA SAHU VS	TIKABALI /107 /2019 () //
16	BLAPL/0001492/2020	RATI PRADHAN @ RITU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /77 /2014 () //
17	BLAPL/0001493/2020	ISWAR SARPATIA VS STATE OF ODISHA	DHIRENDRA KU. MOHAPATRA VS	BARGAON /104 /2019 () //
18	BLAPL/0001494/2020	SRINIBASH ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	ABHAYACHANDPUR /12 /2020 () //
19	BLAPL/0001495/2020	MARIAPPAN KANDASAMY VS STATE OF ODISHA	BISWARANJAN DALAI VS	ABHAYACHANDPUR /08 /2020 () //
20	BLAPL/0001496/2020	GAGANE SUNA @ PANIGRAHI VS STATE OF ODISHA	TUKUNA KU. MISHRA VS	AMPANI /32 /2019 () //
21	BLAPL/0001497/2020	RAJESH PAHARIA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BODEN /143 /2019 () //
22	BLAPL/0001498/2020	ARUNA NAIK VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BUGUDA /181 /2018 () //
23	BLAPL/0001499/2020	RAMESH CHANDRA PATIKA @ CHINA PATIK&RASANNA KUMAR MISHRA		BISSAMCUTTACK /66 /2019

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		VS	VS	()
24	BLAPL/0001500/2020	STATE OF ODISHA SRIDHAR NAYAK	S.K.LENKA	// NARASINGHPUR /100 /2019
		VS	VS	()
25	BLAPL/0001501/2020	STATE OF ODISHA SANA KAWASI @ KABASI	SOBHAN PANIGRAHI	// MALKANGIRI /88 /2009
		VS	VS	()
26	BLAPL/0001502/2020	STATE OF ODISHA MILU KHANDAYATRAY	JYOTIRMAYA SAHOO	// GADISAGADA /158 /2019
		VS	VS	()
27	BLAPL/0001503/2020	STATE OF ODISHA GOPAL KRISHNA SAHOO	BASANTA KUMAR DAS	// R.UDAYAGIRI /82 /2019
		VS	VS	()
28	BLAPL/0001504/2020	STATE OF ODISHA SUPRIAN LAKRA	S.S.RAY-2	// RAJGANGPUR /187 /2019
		VS	VS	()
29	BLAPL/0001505/2020	STATE OF ODISHA MANAS BEHERA	P.K.MAHARAJ	// RANPUR /279 /2019
		VS	VS	()
30	BLAPL/0001506/2020	STATE OF ODISHA LALU @ ASHOK MALIK	DURGA PRASAD DHAL	// PATTAMUNDAI /24 /2018
		VS	VS	()
31	BLAPL/0001507/2020	STATE OF ODISHA BIDUT @ VIDIT KUMAR BEHERA	MOHENDRA KUMRA MOHAPATRO	// GHATAGAON /12 /2020
		VS	VS	()
32	BLAPL/0001508/2020	STATE OF ODISHA TIKINA PARIDA @ TIKAN PARIDA	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /365 /2019
		VS	VS	()
33	BLAPL/0001509/2020	STATE OF ODISHA BASUDEV BEHERA	SMRUTI RANJAN MOHAPATRA	// SAMBALPUR SADAR /30 /2020
		VS	VS	()
34	BLAPL/0001510/2020	STATE OF ODISHA MANU @ MANUA @ BISHU DAS @ BISU DAS DIBYAJYOTI SAHOO		// PATTAMUNDAI /254 /2019
		VS	VS	()

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35	BLAPL/0001511/2020	STATE OF ODISHA BASANTA GIRI VS	GOPAL KRUSHNA MOHANTY VS	// PATKURA /187 /2013 ()
36	BLAPL/0001512/2020	STATE OF ODISHA SURESH CHANDRA BARAL VS	SAROJ KUMAR PADHI VS	// DELANGA /223 /2019 ()
37	BLAPL/0001513/2020	STATE OF ODISHA SAGAR KUMAR DALAI VS	BHABANI SANKAR DAS VS	// KODALA /24 /2020 ()
38	BLAPL/0001514/2020	STATE OF ODISHA SANJAY GARNAIK VS	PARTHA SARATHI NAYAK VS	// CHHENDIPADA /65 /2014 ()
39	BLAPL/0001515/2020	STATE OF ODISHA BAPUNI @ SANDEEP KUMAR SWAIN VS	PARTHA SARATHI NAYAK VS	// SPL.TASK FORCE /03 /2020 ()
40	BLAPL/0001516/2020	STATE OF ODISHA SURENDRA BHUMIA VS	B.R.TRIPATHY VS	// NABARANGAPUR TOWN /343 /2013 ()
41	BLAPL/0001517/2020	STATE OF ODISHA CHITRASEN SAMAL VS	S.K.MOHANTY VS	// BHANJANAGAR /312 /2019 ()
42	BLAPL/0001518/2020	STATE OF ODISHA NARAYAN MAHANTA VS	PARTHA SARATHI NAYAK VS	// BAMBARI /113 /2019 ()
43	BLAPL/0001519/2020	STATE OF ODISHA PABITRA RANA VS	DINESH KUMAR MOHANTY VS	// DASPALLA /22 /2018 ()
44	BLAPL/0001520/2020	STATE OF ODISHA TEJARAJ MEHER VS	ANIRUDHA DAS VS	// / /0 ()
45	BLAPL/0001521/2020	STATE OF ODISHA GANDHI SWAIN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// BARAMBA /166 /2019 () //

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46	BLAPL/0001522/2020	DEBENDRA KUMAR NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /370 /2019 () //
47	BLAPL/0001523/2020	LALAN RAY VS STATE OF ODISHA	J.K.KHUNTIA VS	KUNDRA /114 /2019 () //
48	BLAPL/0001524/2020	SK.SADIK KADIR VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	MANGALPUR /318 /2019 () //
49	BLAPL/0001525/2020	SUMANTA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /119 /2017 () //
50	BLAPL/0001526/2020	RAVIKANT KUMAR VS STATE OF ODISHA (HOME)	JUGALA KISHORE PANDA VS	MALKANGIRI /20 /2020 () //
51	BLAPL/0001527/2020	NABIN @ NARENDRA GURU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /132 /2019 () //
52	BLAPL/0001528/2020	GHASIRAM BEHERA VS STATE OF ODISHA	J.N.PANDA VS	JEYPORE TOWN /153 /2019 () //
53	BLAPL/0001529/2020	KUNU @ BASANTA KU PANDA VS STATE OF ODISHA	D.MITRA VS	CHAULIAGANJA /07 /2020 () //
54	BLAPL/0001530/2020	RANJIT KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /08 /2020 () //
55	BLAPL/0001531/2020	BALARAM @ BABUNA SAHOO VS STATE OF ODISHA	D.MITRA VS	JAGATPUR /334 /2019 () //
56	BLAPL/0001532/2020	MITU BISHOYI @ MITU BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /30 /2020 () //
57	BLAPL/0001533/2020	CHUNU @ SUSHANTA SINGH	DHARMENDRA SETHY	NILGIRI /213 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0001534/2020	BIREN NAIK	TARA PRASAD MOHAPATRA	KHURDA ROAD G.R.P.S. /22 /2016
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001535/2020	TRINATH GOCHHAYAT	TARA PRASAD MOHAPATRA	BISOI /10 /2018
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001536/2020	LITUN RANA	TARA PRASAD MOHAPATRA	JASHIPUR /76 /2018
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001537/2020	ANISH KUMAR YADAV	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		UNION OF INDIA		//
62	BLAPL/0001538/2020	GANNNDHI MAJHI	AMULYA RATNA PANDA	KANTAMAL /71 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0001539/2020	KUNU @ BASANTA KU PANDA	D.MITRA	CHAULIAGANJA /06 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0001540/2020	LANDA KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /08 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0001541/2020	SAHARUK @ AMIR KHAN	MANAS CHAND	DHANUPALI /49 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0001542/2020	HERAMBARAJ SINGDEO	A.K. SAHOO	GOLAMUNDA /17 /2014
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0001543/2020	NARENDRA SINGH @ NAREN	MANAS CHAND	DHANUPALI /36 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0001544/2020	PINTU @ SANJAY DAS	DIBYAJYOTI SAHOO	/ /0
		VS	VS	()

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69	BLAPL/0001545/2020	STATE OF ODISHA BELIA @ SUSANTA KUMAR MAJHI VS	JITENDRA SAMANTARAY VS	// KHANDAGIRI P.S. /477 /2019 ()
70	BLAPL/0001546/2020	STATE OF ODISHA NAHIA @ SANJAY JENA VS	DIBYAJYOTI SAHOO VS	// BASTA /24 /2019 ()
71	BLAPL/0001547/2020	STATE OF ODISHA SUBASH JANI VS	SAILABALA JENA VS	// KODALA /114 /2020 ()
72	BLAPL/0001548/2020	STATE OF ODISHA SANKAR BASTIA VS	TARA PRASAD MOHAPATRA VS	// AIR FIELD P.S. /196 /2019 ()
73	BLAPL/0001549/2020	STATE OF ODISHA SOURAV DAS VS	SANGRAM KUMAR DAS VS	// TIGIRIA /04 /2020 ()
74	BLAPL/0001550/2020	STATE OF ODISHA PADLAM KHILLO VS	BISWAJIT NAYAK VS	// MAHILA P.S.(BBSR) /65 /2015 ()
75	BLAPL/0001551/2020	STATE OF ODISHA TULASI DALAI VS	SATYANARAYAN MISHRA-4 VS	// MARINE KASIA /31 /2018 ()
76	BLAPL/0001552/2020	STATE OF ODISHA SUDHANSU SEKHAR SENAPATI VS	UMAKANTA BARIK VS	// RAIKIA /6 /2019 ()
77	BLAPL/0001553/2020	STATE OF ODISHA KANTHIA @ NILAKANTHA MANSINGH VS	BISWAJIT NAYAK VS	// KANAS /118 /2019 ()
78	BLAPL/0001554/2020	STATE OF ODISHA BISHNU BHARASAGAR VS	SURYAKANTA DWIBEDI VS	// BELPARA /250 /2019 ()
79	BLAPL/0001555/2020	STATE OF ODISHA HEMANTA SABAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BELPARA /250 /2019 () //

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80	BLAPL/0001556/2020	GOBINDA @ GOVINDA JANI VS STATE OF ODISHA	SAMVIT MOHANTY VS	NARAYANPATNA /2 /2019 () //
81	BLAPL/0001557/2020	DIGAMBAR KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /86 /2016 () //
82	CMAPL/0000129/2020	M/S. RATHI STEEL AND POWER LTD. VS IDCOL FERRO CHROME AND ALLOYS LTD.	ADV. VS	// () //
83	CMAPL/0000130/2020	SOBHARAM PATEL VS COLLECTOR,BARGARH	ADV. VS	// () //
84	CMP/0000183/2020	PRATIVA MANJARI DAS @ DASH VS DEBADUTTA DAS	VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) IA/0000166/2019
85	CMP/0000184/2020	ALINA SAHOO VS TUSHAR RANJAN MOHANTY	MAHESWAR MOHANTY VS	// () //
86	CMP/0000185/2020	RABINDRA KUMAR TRIPATHY VS STATE BANK OF INDIA	NEELAKANTHA PANDA VS	// () //
87	CMP/0000186/2020	BIKRAM TRIPATHY VS PRADEEP KUMAR SHARMA	S.K.NAYAK 2 VS	// () //
88	CMP/0000187/2020	BASANTI MAHAR VS SANTILATA SAHOO	ARJUNA CHARANA BEHERA VS	// () //
89	CMP/0000188/2020	MANORANJAN DHAL VS ARATI PANDA	ARJUNA CHARANA BEHERA VS	// () //
90	CMP/0000189/2020	SEKH BILAL VS FULSAR BEWA	BHABANI SHANKAR DAS VS	// () //
91	CMP/0000190/2020	DASARATHI BISWAL	AMITAV TRIPATHY	//

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		VS	VS	0
		NIDHI BISWAL		//
92	CMP/0000191/2020	PURNA CHANDRA MANDHATA	RAJJEET ROY	//
		VS	VS	CIVIL JUDGE (SD),KHURDA(Khordha *)
		MANA MOHAN UDAYASING		CS/0000109/2018
93	CMP/0000192/2020	RAMAKRUSHNA PATI	ASHOK DAS	//
		VS	VS	0
		RENUKA PATI		//
94	CMP/0000193/2020	SARAT MAHABHOI	SIDHESWAR RATH	//
		VS	VS	0
		RISHAB PROMOTERS PVT LTD		//
95	CMP/0000194/2020	SK.ABDUL RASID	D.P.MOHANTY	//
		VS	VS	0
		SK.JUMNA		//
96	CMP/0000195/2020	NISHAMANI SAHOO	GAJENDRANATH ROUT	//
		VS	VS	0
		ROHIT KUMAR PRUSTY		//
97	CONTC/0000620/2020	GYANENDRA KUMAR ROURAY	M/S.TATHAGATA SAHOO,S.S.PADHY	//
		VS	VS	0
		SUSHANT KU.RATH		//
98	CONTC/0000621/2020	GIRISH CHANDRA DAS	SANGRAM JENA	//
		VS	VS	0
		SASWAT MISHRA		//
99	CONTC/0000622/2020	KRUSHNA CHANDRA PATTANAYAK	DINESH KUMAR PANDA	//
		VS	VS	0
		D.K.SINGH		//
100	CONTC/0000623/2020	SURENDRA KUMAR PRUSETH	TAPAN KUMAR BISWAL	//
		VS	VS	0
		BHUPENDRA SINGH POONIA		//
101	CONTC/0000624/2020	MANORANJAN MISHRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		ASHOK KUMAR DASH		//
102	CONTC/0000625/2020	ASISH JAUDA	JIBANANANDA MOHANTY	//
		VS	VS	0

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103	CONTC/0000626/2020	SUDARSHAN SETHI RABINDRA NAG VS	JIBANANANDA MOHANTY VS	// // 0
104	CONTC/0000627/2020	SUDARSHAN SETHI TAPAN KUMAR MOHANTY VS	ADV VS	// // 0
105	CONTC/0000628/2020	ASHOK KUMAR MINA BASANTA KUMAR DASH VS	ADV VS	// // 0
106	CONTC/0000629/2020	ASHOK KUMAR MINA SATYABHAMA DEVI VS	T.PANIGRAHI VS	// // 0
107	CONTC/0000630/2020	KRISHAN KUMAR PENUKANTA OTA VS	ADV VS	// // 0
108	CONTC/0000631/2020	STATE OF ODISHA SIBANANDA SAHOO VS	BIBEKANANDA BAISAKH VS	// // 0
109	CONTC/0000632/2020	ITISHREE SARANGI NIRANJAN DAS VS	ADV VS	// // 0
110	CONTC/0000633/2020	RAMASIS HAZARA TRILOCHAN BARIHA VS	ABHIMANYU PARIDA VS	// // 0
111	CONTC/0000634/2020	ARINDAM DAKUA GIRISH CHANDRA PRADHAN VS	ADV VS	// // 0
112	CONTC/0000635/2020	RAMASIS HAZARA RASANANDA SWAIN VS	ADV VS	// // 0
113	CONTC/0000636/2020	RAMASIS HAZARA NARASINGH CHARAN BARIK VS	ADV VS	// // 0
		RAMASIS HAZARA		//

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114	CONTC/0000637/2020	RABINDRA PADHI VS RAMASIS HAZARA	ADV VS	// 0 //
115	CONTC/0000638/2020	JAYAGOPAL SWAIN VS ASHISH THAKARE	RAJJEET ROY VS	// 0 //
116	CONTC/0000639/2020	SUBHA RANJAN DHANI VS ANITA NAYAK	JAYAKRISHNA MOHAPATRA VS	// 0 //
117	CONTC/0000640/2020	NRUSINGH CHARAN DAS VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
118	CONTC/0000641/2020	SHYAM SUNDAR RAM VS PRAMOD KUMAR PATRA	CHINMOY PATRA VS	// 0 //
119	CONTC/0000642/2020	BHAGIRATHI PADHAN VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
120	CONTC/0000643/2020	PRASANTA KUMAR ROUSTRAY VS ASIT KUMAR TRIPATHY	adv VS	// 0 //
121	CONTC/0000644/2020	PRASHANT KUMAR MISHRA VS ASIT KUMAR TRIPATHY	adv VS	// 0 //
122	CONTC/0000645/2020	BHAGATBATA BEHERA VS BHUPENDRA SINGH POONIA	ADV VS	// 0 //
123	CONTC/0000646/2020	SHANKAR KUMAR MISHRA VS BHUPENDRA SINGH POONIA	ADV VS	// 0 //
124	CONTC/0000647/2020	AMIT KUMAR SAHU VS BHUPENDRA SINGH POONIA	ADV VS	// 0 //
125	CONTC/0000648/2020	KSHIROD CHANDRA MAJHI	ADV	//

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		VS	VS	0
		BHUPENDRA SINGH POONIA		//
126	CONTC/0000649/2020	CHANDRABHANU DUAN	ADV	//
		VS	VS	0
		BHUPENDRA SINGH POONIA		//
127	CONTC/0000650/2020	DILLIP KUMAR SAHU	ADV	//
		VS	VS	0
		BHUPENDRA SINGH POONIA		//
128	CONTC/0000651/2020	SUDAM SAHU	ADV	//
		VS	VS	0
		BHUPENDRA SINGH POONIA		//
129	CONTC/0000652/2020	UTTAR KUMAR BARIK	adv	//
		VS	VS	0
		BHUPENDRA SINGH POONIA		//
130	CONTC/0000653/2020	SANTANU KUMAR SATAPATHY	ADV	//
		VS	VS	0
		BHUPENDRA SINGH POONIA		//
131	CONTC/0000654/2020	PURNA CHANDRA BAG	ADV	//
		VS	VS	0
		BHUPENDRA SINGH POONIA		//
132	CONTC/0000655/2020	ISHWARA SAHU	ADV	//
		VS	VS	0
		BHUPENDRA SINGH POONIA		//
133	CONTC/0000656/2020	KISHOR CHANDRA PRADHAN	ADV	//
		VS	VS	0
		BHUPENDRA SINGH POONIA		//
134	CONTC/0000657/2020	BIJAYA KUMAR SAHU	ADV	//
		VS	VS	0
		BHUPENDRA SINGH POONIA		//
135	CONTC/0000658/2020	ANMIT KUMAR MISHRA	adv	//
		VS	VS	0
		BHUPENDRA SINGH POONIA		//
136	CONTC/0000659/2020	DEBENDRA BARIK	adv	//
		VS	VS	0

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137	CONTC/0000660/2020	BHUPENDRA SINGH POONIA GANAPATI SAHU VS	ADV VS	// // ()
138	CONTC/0000661/2020	BHUPENDRA SINGH POONIA ASHOK KUMAR BEHERA VS	S.K.SINGH VS	// // ()
139	CONTC/0000662/2020	BIDYADHAR DANDPAT SARAT CHANDRA PRADHAN VS	S.K.SINGH VS	// // ()
140	CONTC/0000663/2020	BIDYADHAR DANDPAT MANORANJAN DAS VS	S.K.SINGH VS	// // ()
141	CONTC/0000664/2020	BIDYADHAR DANDPAT RAMESH PRADHAN VS	S.K.SINGH VS	// // ()
142	CONTC/0000665/2020	BIDYADHAR DANDPAT JAYNARAYAN SAHU VS	PRAVAT KUAMR PADHI VS	// // ()
143	CONTC/0000666/2020	UTKAL DUTTA KUNTALA MOHARANA VS	ADV VS	// // ()
144	CONTC/0000667/2020	SANGRAMJEET NAYAK LINA DAS VS	ADV VS	// // ()
145	CONTC/0000668/2020	ASWINI KUMAR MISHRA CHAITANYA KUMAR MOHANTA VS	ADV. VS	// // ()
146	CRLA/0000137/2020	SUNDARL,AL SEAL TUNA DAKUA VS	PRASANTA KU SATAPATHY VS	// // ()
147	CRLA/0000138/2020	STATE OF ODISHA KABITA MANJARI KAR VS	RAS BIHARI MOHAPATRA VS	// // ()
		STATE OF ODISHA (VIZ.)		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLA/0000139/2020	SANTOSH ATHA @ AGRAWAL VS STATE OF ODISHA	AJIT KUMAR ROUT VS	JHARSUGUDA /785 /2019 () //
149	CRLA/0000140/2020	BIKASH KUMAR BHUYAN VS STATE OF ODISHA (E.O.W)	MANOJ BEHARI DAS VS	/ /0 () //
150	CRLA/0000141/2020	SATRUGHNA SAHU @ BACHHIA @ BACHAN VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	BHUBAN /119 /2015 () //
151	CRLA/0000142/2020	RAJU @ RAJ KISHORE BHOL VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	PURI SADAR /234 /2012 () //
152	CRLA/0000143/2020	UMAKANTA GOPAL @ BAG VS STATE OF ODISHA	TUKUNA KU. MISHRA VS	DHARAMGARH /11 /2018 () //
153	CRLA/0000144/2020	PARESH CHAKRABARTY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /203 /2019 () //
154	CRLA/0000145/2020	DASIA @ DASARATHI PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	DASPALLA /115 /2013 () //
155	CRLA/0000146/2020	AJAY KUMAR MANDAL VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
156	CRLA/0000147/2020	JAGILI @ SUSHANTA SETHY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 () //
157	CRLMA/0000050/2020	SOUMENDRA KUMAR NAYAK VS GEETANJALI ROUT@NAYAK	ADV. VS	/ /0 () //
158	CRLMA/0000051/2020	NILAMANI PARIDA VS DHARANIDHAR PAIKARAY	ADV. VS	/ /0 () //
159	CRLMC/0000529/2020	MIR ABDULLAH	ROHIT MAHATO	ATHAMALLIK /65 /2006

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0000530/2020	SAROJ KUMAR SENAPATI	MAHES DAS	SAHID NAGAR P.S. /43 /2020
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0000531/2020	AKASH KUMBHAR@KALIA KUMBHAR	JAGABANDHU SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0000532/2020	AMAN KHAN	KISHOR KUMAR MOHANTY	KANTAMAL /7 /2016
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0000533/2020	SOMANATH JENA	S.K.MOHANTY	BHANJANAGAR /167 /2002
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0000534/2020	SANKIRTAN SAHU	B.R.TRIAPTHY	HIRAKUD /209 /2017
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0000535/2020	DEBASIS DHAL	SAMANATH NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMC/0000536/2020	AMHIMANYU BEHERA	AMITAV TRIPATHY	RANPUR /77 /2011
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0000537/2020	KAPILESWAR BEHERA	JUGALA KISHORE PANDA	PARJANG /240 /2018
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0000538/2020	RAMA CH.PUJARI	TUKUNA KU.MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0000539/2020	UMAKANTA BARIK	A.K.DEI	MAHILA PS SAMBALPUR /32 /2012
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0000540/2020	BIKASH KUAMR ROURAY	SAPAN KUAMR LENKA	RAJNAGAR /113 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMC/0000541/2020	STATE OF ODISHA BAPI@SAMIR@SAMIR KANTA KAPARDAR VS	A.K.SAHOO VS	// BARKOTE /27 /2001 ()
172	CRLMC/0000542/2020	STATE OF ODISHA HARISH CHANDRA SAHOO VS	AKSHAYA KU.SAHOO VS	// S.P.(CID-CRL),CUTTACK /42 /2011 ()
173	CRLMC/0000543/2020	STATE OF ODISHA SUDARSAN BAG@SUDARSHAN BAGHA VS	G.N.SAHU VS	// DEOGARH /238 /2010 ()
174	CRLMC/0000544/2020	STATE OF ODISHA DEBAN ALIAS DEBENDRA SUTARA VS	T.K.MISHRA VS	// / /0 ()
175	CRLMC/0000545/2020	STATE OF ODISHA PRAKASH MEHADIA VS	SAMARENDRA MOHANTY VS	// KHANDAGIRI P.S. /166 /2018 ()
176	CRLMC/0000546/2020	STATE OF ODISHA ASHUTOSH MOHAPATRA VS	BIREN SANKAR TRIPATHY VS	// BEGUNIA P.S. /12 /2020 ()
177	CRLMC/0000547/2020	STATE OF ODISHA RAJESH KUMAR SETHY VS	TAPAN KUMAR SAHO VS	// / /0 ()
178	CRLMC/0000548/2020	STATE OF ODISHA TRILOCHAN PALLAI KRUSHNA CHANDRA SWAIN@DHOBA VS	DIPTI RANJAN BHOKTA VS	// SUNABEDA /81 /2015 ()
179	CRLMC/0000549/2020	STATE OF ODISHA CHITRASEN ROUTRAY VS	PRAVAT DAS VS	// / /0 ()
180	CRLMC/0000550/2020	STATE OF ODISHA DHABULU MELEKA VS	SAMVIT MOHANTY VS	// / /0 ()
181	CRLMC/0000551/2020	STATE OF ODISHA PABITRA NAYAK VS STATE OF ODISHA	B.K.BEHERA VS	// ODAGAON /109 /2012 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLMC/0000552/2020	M.RAJKUMAR VS STATE OF ODISHA	B.R.SWAIN VS	PARLAKHEMUNDI /261 /2018 () //
183	CRLMC/0000553/2020	SANATAN DALEI VS STATE OF ODISHA	BRUNDABAN ROUT VS	RAJKANIKA /248 /2019 () //
184	CRLMP/0000243/2020	BIBEKANANDA BHUYAN VS D.C.P, BBSR	BANSHIDHAR BAUG VS	/ /0 () //
185	CRLMP/0000244/2020	SUSHANTA KUMAR PRADHAN VS SUBHASHREE SAHOO	AMIT KUMAR NATH VS	/ /0 () //
186	CRLMP/0000245/2020	SAROJ KUMAR TRIPATHY VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	/ /0 () //
187	CRLMP/0000246/2020	LAXMIPRIYA SETHY @ PATI VS THE D.G.P, ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
188	CRLMP/0000247/2020	BHAKTA BANDAHU MAHANTA VS IIC, TANGI PS	B.M.SARANGI VS	/ /0 () //
189	CRLMP/0000248/2020	BIJAY KUMAR PRADHAN VS IIC, CHOUDWAR PS	B.M.SARANGI VS	/ /0 () //
190	CRLMP/0000249/2020	CHAIRMAN, BISWA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 () //
191	CRLMP/0000250/2020	CHAIRMAN , BISWA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 () //
192	CRLMP/0000251/2020	MAMATA MANJARI DAS VS STATE OF ORISSA	DIPAK RANJAN MISHRA VS	/ /0 () //
193	CRLMP/0000252/2020	CHAIRMAN, BISWA	ASHIS KUMAR MISHRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		THE STATE OF ODISHA		//
194	CRLMP/0000253/2020	CHAIRMAN, BISWA	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		THE STATE OF ODISHA		//
195	CRLMP/0000254/2020	BISWARANJAN DAS	ALOK KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLREV/0000140/2020	HARI MAJHI	RAJIB LOCHAN PATNAIK	JHARIGAM /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
197	CRLREV/0000141/2020	AJAYA KUMAR KHATUA	BISWARANJAN DAS	/ /0
		VS	VS	()
		TAPASWINI BOITAI @ KHATUA		//
198	CRLREV/0000142/2020	LATANJALI BEHERA	ANANGA KUMAR OTTA	/ /0
		VS	VS	()
		CHANDAN KUMAR BEHERA		//
199	CRLREV/0000143/2020	SABA DIGAL	SURYAKANTA DWIBEDI	PHULBANI SADAR /35 /2019
		VS	VS	()
		STATE OF ODISHA		//
200	CRLREV/0000144/2020	BIJAYA KUMAR PANI	ASHOK DAS	RAYAGADA TOWN /39 /2007
		VS	VS	()
		STATE OF ODISHA		//
201	CRLREV/0000145/2020	BALIA @ BALARAM NAIK	ARUN KUMAR DAS 1	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLREV/0000146/2020	SUKADEV BEHERA	SAMARENDRA MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLREV/0000147/2020	GANDU KHAN @ MAHIMUD KHAN @ MANHAR PRUSTY	RAJENDRANATH PRUSTY	TIGIRIA /50 /2010
		VS	VS	()
		STATE OF ODISHA		//
204	FAO/0000158/2020	MAHESWAR SETHI	SUKANTA KUMAR MISHRA	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	FAO/0000159/2020	STATE OF ODISHA BIKRAM KESHARI SAHOO VS	SUKANTA KUMAR MISHRA VS	// // 0
206	FAO/0000160/2020	STATE OF ODISHA REKHA NAIK VS	DHANANJAYA MUND VS	// // 0
207	FAO/0000161/2020	UNION OF ODISHA BIMALA DEVI VS	DHANANJAYA MUND VS	// // 0
208	FAO/0000162/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL CHALANTI BHUIA VS	DHANANJAYA MUND VS	// // 0
209	FAO/0000163/2020	PRESIDING OFFICER, RAILWASY CLAIMS TRIBUNAL, BHUBANESWAR MALATI MURA VS	DHANANJAYA MUND VS	// // 0
210	FAO/0000164/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR SATYABAN KHATUA VS	DHANANJAYA MUND VS	// // 0
211	FAO/0000165/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR TARA REDDY VS	DHANANJAYA MUND VS	// // 0
212	FAO/0000166/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR THE LEGAL MANAGER, M/S. SHRIRAM G.I.C. LADAM ALI KHAN VS	DHANANJAYA MUND VS	// // 0
213	FAO/0000167/2020	NANDA KISHORE MOHANTY LAXMAN BAHADUR GEBRIN VS	SUBRAT SATPATHY VS	// // 0
214	FAO/0000168/2020	UNION OF INDIA SASMITA AICH VS	SUBRAT SATPATHY VS	// // 0
215	FAO/0000169/2020	UNION OF INDIA BHAGABAN GHIBILA VS	SUBRAT SATPATHY VS	// // 0
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	FAO/0000170/2020	SOUMYA RANJAN BEHERA VS UNION OF INDIA	SUBRAT SATPATHY VS	// 0 //
217	FAO/0000171/2020	D.M., M/S. NEW INDIA ASSURANCE CO. LTD. VS DEEPAK MALLICK	SOMNATH ROY VS	// 0 //
218	FAO/0000172/2020	SAROJINI PATRA @ SAROJINI PATRA VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
219	FAO/0000173/2020	KUNTALA SAHU VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
220	FAO/0000174/2020	SANTOSINI DIHIRIA VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
221	FAO/0000175/2020	BHARAT JENA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
222	FAO/0000176/2020	SHIVRAM PRADHAN VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
223	FAO/0000177/2020	BHAGYASHREE GHOSH VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
224	FAO/0000178/2020	GOPAL CH.SAHOO VS UNION OF INDIA	DEEPALI SAHOO VS	// 0 //
225	FAO/0000179/2020	GAUTAM KARAN VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
226	FAO/0000180/2020	PRIYANKA SAMAL VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
227	FAO/0000181/2020	MADHAB MALLICK	DEEPALI MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
228	FAO/0000182/2020	BHAKATA BHUE	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
229	FAO/0000183/2020	MADAN MOHAN MAHAPATRA	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
230	FAO/0000184/2020	BIJAY KU.SENAPATI	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
231	MACA/0000083/2020	SURENDRANATH SWAIN	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		AVIJIT SATPATHY		//
232	MACA/0000084/2020	SWARNAPRABHA LENKA	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		MANGULI CHARAN SAHOO		//
233	MACA/0000085/2020	NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		SANTANU NAIK		//
234	MACA/0000086/2020	NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		SANTANU NAIK		//
235	MACA/0000087/2020	BHASKAR DORA	SUDARSAN BEHERA	//
		VS	VS	0
		FAKIR KALASI		//
236	MACA/0000088/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	KUSUMANTARA	//
		VS	VS	0
		RANJITA BEHERA		//
237	MACA/0000089/2020	LAXMI REDDY	BIRANCHI NARAYAN RATH	//
		VS	VS	0
		SABITA PAIKRAY		//
238	MACA/0000090/2020	RINA RANI BEHERA	TRILOCHAN BARIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	MACA/0000091/2020	SANJAYA BEHERA NIRUPAMA PRADHAN VS	BIRANCHI NARAYAN RATH VS	// // 0
240	MACA/0000092/2020	BIDYADHAR MANDAL DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD	CHANDRA MISHRA VS	// // 0
241	MACA/0000093/2020	BHOLANATH MAHANTA LAXMIDHAR GARANAYAK VS	PABITRA KUMAR NAYAK VS	// // 0
242	MATA/0000029/2020	SOUMYA RANJAN NAIK RAWADA SASMITA @ B. SASMITA VS	NALINI KANTA DASH VS	// // 0
243	MATA/0000030/2020	RAWADA RAGHUNATH SIMMI GHOSH VS	ANAM CHARAN PANDA VS	// // 0
244	RSA/0000060/2020	SAIKAT DAS SRIKRISHNA CHATINAYA NITYANANDA GIRI	SAMIR KUMAR MISHRA VS	// // 0
245	RSA/0000061/2020	CHAIRMAN, ROMANCE CATHOLIC VOICES, BALASORE MANU PALAI MISHRA@MANU PALAI VS	SAMIR KUMAR MISHRA VS	// // 0
246	RSA/0000062/2020	PALLEM SHANKAR RAO DHRUBA CHARAN SAHOO VS	SANDEEP RATH VS	// // 0
247	RVWPET/0000129/2020	GITANJALI SAHOO STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // 0
248	RVWPET/0000130/2020	PRAHALLAD PRADHAN ABINASH BARIK VS	BIREN SANKAR TRIPATHY VS	// // 0
249	SAO/0000001/2020	DIST and SESSION JUDGE,BHADRAK RENUBALA LENKA VS	SUMITRA MOHANTY VS	// // 0
		MINAKETAN SAHU		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	TRP(C)/0000056/2020	DEBASHREE SATAPATHY VS GUPTA PR.PANDA	RAJJEET ROY VS	// 0 //
251	TRP(C)/0000057/2020	BISWAJEET PARIDA VS ANISHA BARIK	SUMYA RANJAN PRADHAN VS	// 0 //
252	TRP(C)/0000058/2020	SOUMYAMAYEE MALLICK VS SUVRAJIT DASH	PABITRA KUMAR NAYAK VS	// 0 //
253	TRP(C)/0000059/2020	DEBAJANI ARKA VS SAROJ KU.BEHERA	BHAKTA BHUSAN BARIK VS	// 0 //
254	TRP(C)/0000060/2020	SARMISTHA DASH VS SMRUTI RANJAN SARANGI	NIHAR RANJAN MOHANTY VS	// 0 //
255	WA/0000097/2020	MEMBER SECRETARY, ORISSA WATER SUPPLY VS AJOY KU.PANDA	PRASANNA KUMAR BHUYAN VS	// 0 //
256	WA/0000098/2020	SK.ABDUL RIHAN VS DY. ELECTRICAL INSPECTOR (T AND D) CUM APPELLATE AUTHORITY, GOVT. OF ORISSA, ANGUL	SAMARENDRA MOHANTY VS	// 0 //
257	WA/0000099/2020	SK.ABDUL RIHAN VS CESU	ADV. VS	// 0 //
258	WP(C)/0006064/2020	BIDYADHARA JENA VS FIRE OFFICER, ODISHA	M/S.BRAJA KISHORE SAHOO VS	// 0 //
259	WP(C)/0006065/2020	PRAMOD KUMAR DALABEHERA VS STATE OF ODISHA	M/S.V.NARASINGH VS	// 0 //
260	WP(C)/0006066/2020	SANJUKTA BHUYAN VS STATE OF ODISHA	M/S.KHIROD K.ROUT VS	// 0 //
261	WP(C)/0006067/2020	MANOJ KUMAR MOHARANA	M/S.SHANTANU KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0006068/2020	SARAT CHANDRA SAMAL	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
263	WP(C)/0006069/2020	MAHENDRA KHADIA	M/S.SHANTANU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0006070/2020	SUSIL KUMAR NAYAK	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
265	WP(C)/0006071/2020	KESHAB CHANDRA BEHERA	M/S.SHANTANU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0006072/2020	PRADIPTA KISHORE SARANGI	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0006073/2020	RAKESH KUMAR MOHANTY	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
268	WP(C)/0006074/2020	SATAPATHY THAPA	M/S. SHANTANU KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0006075/2020	NIRANJAN PANDA	M/S. CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0006076/2020	BASANTA BEHERA	M/S. SIDHARTH MISHRA	//
		VS	VS	0
		G.M., LIC OF INDIA		//
271	WP(C)/0006077/2020	BASANT KUMAR SAHOO	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0006078/2020	SURENDRA NATH MALLA	M/S.ABHAYA KU.PARIDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0006079/2020	UNION OF INDIA PRAMOD KUMAR PARIDA VS	M/S.CHANDAN MISHRA VS	// // 0
274	WP(C)/0006080/2020	UNION OF INDIA DEBENDRANATH SAMAL VS	M/S.CHANDAN MISHRA VS	// // 0
275	WP(C)/0006081/2020	UNION OF INDIA PURNENDU RAM PRAHARAJ VS	M/S.ABHAYA KUMAR PARIDA VS	// // 0
276	WP(C)/0006082/2020	UNION OF INDIA RAMESH CHANDRA MISHRA VS	RAMA KRISHNA BISOI VS	// // 0
277	WP(C)/0006083/2020	STATE OF ODISHA SUBHARANJAN NAYAK VS	M/S.ABHAYA KUMAR PARIDA VS	// // 0
278	WP(C)/0006084/2020	UNION OF INDIA DR.BAILOCHAN CHHATOI VS	M/S.ABHAYA KU.PARIDA VS	// // 0
279	WP(C)/0006085/2020	UNION OF INDIA ANIL KUMAR PARIDA VS	RAMA KRISHNA BISOI VS	// // 0
280	WP(C)/0006086/2020	STATE OF ODISHA SARAT KUMAR DASH VS	M/S.ABHAYA KU. PARIDA VS	// // 0
281	WP(C)/0006087/2020	UNION OF INDIA TRILOCHAN SETHY VS	MANAS PATI VS	// // 0
282	WP(C)/0006088/2020	STATE OF ORISSA BIKRAM KUMAR BARIK VS	M/S.SIDHARTH MISHRA VS	// // 0
283	WP(C)/0006089/2020	G.M., LIC OF INDIA GANGADHAR SAHOO VS	MANAS PATI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0006090/2020	DHANESWAR DEHURI VS UNION OF INDIA	M/S.ABHAYA KUMAR PARIDA VS	// 0 //
285	WP(C)/0006091/2020	DILLIP KUMAR MOHANTY VS UNION OF INDIA	M/S.ABHAYA KU.PARIDA VS	// 0 //
286	WP(C)/0006092/2020	SIBARAM MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
287	WP(C)/0006093/2020	SANTOSH KUMAR ROUSTRAY VS UNION OF INDIA	M/S. ABHAYA KUMAR PARIDA VS	// 0 //
288	WP(C)/0006094/2020	SASHI BHUSAN PANDA VS COMMISSIONER-CUM-SECRETARY TO GOVT. OF ODISHA	LALATENDU SAMAL VS	// 0 //
289	WP(C)/0006095/2020	DEEPAK KUMAR NAYAK VS DIRECTOR OF MINES	PRANOY MOHANTY VS	// 0 //
290	WP(C)/0006096/2020	MAYADHAR DAS VS STATE OF ODISHA	M/S.UMESH CHANDRA MAHAPATRA VS	// 0 //
291	WP(C)/0006097/2020	SIB SANKAR PAL VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// 0 //
292	WP(C)/0006098/2020	JADUMANI PRADHAN VS STATE OF ODISHA	M/S.UMESH CHANDRA MAHAPATRA VS	// 0 //
293	WP(C)/0006099/2020	BIBHUDATTA NAYAK VS STATE OF ODISHA	PRANOY MOHANTY VS	// 0 //
294	WP(C)/0006100/2020	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
295	WP(C)/0006101/2020	MADAN MOHAN BEHERA	M/S.UMESH CHANDRA MAHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0006102/2020	JYOTIRANJAN MISHRA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0006103/2020	LOKARANJAN RATH	M/S.ABHAYA KUMAR PARIDA	//
		VS	VS	0
		UNION OF INDIA		//
298	WP(C)/0006104/2020	NABA KISHOR BISWAL	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0006105/2020	DASARATHI PARIDA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0006106/2020	ARUN KUMAR SETHI	M/S.UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0006107/2020	BIRANCHI PRASAD MISHRA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0006108/2020	ASHWENI KUMAR CHOUDHURY	M/S.ABHAYA KUMAR PARIDA	//
		VS	VS	0
		UNION OF INDIA		//
303	WP(C)/0006109/2020	SWAPNARANI HAZRA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0006110/2020	SAPAN KUMAR MAHAPATRA	M/S.UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0006111/2020	BINOD BIHARI PRADHAN	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0006112/2020	SARBESWAR BEHERA	M/S.UMESHCHANDRA MAHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0006113/2020	STATE OF ODISHA PRIYAMBADA DAS VS	SIDHARTHA SWAIN VS	// // 0
308	WP(C)/0006114/2020	STATE OF ODISHA BIRENDRA KUMAR ROUT VS	M/S.ABHAYA KUMAR PARIDA VS	// // 0
309	WP(C)/0006115/2020	UNION OF INDIA PRASANNA KUMAR PADHI VS	SIDHARTHA SWAIN VS	// // 0
310	WP(C)/0006116/2020	STATE OF ODISHA SANJEEB KUMAR BHOI @ SANJEEB KU.BHOI VS	M/S.S.P.MOHANTY VS	// // 0
311	WP(C)/0006117/2020	STATE OF ODISHA HIMANSU SEKHAR DAS VS	M/S.SUKUMAR DEBDAS VS	// // 0
312	WP(C)/0006118/2020	STATE OF ODISHA KRISHNA HANTAL VS	M/S.RAMDAS ACHARY VS	// // 0
313	WP(C)/0006119/2020	STATE OF ODISHA ARUN KUMAR JENA VS	M/S.P.K. NANDA VS	// // 0
314	WP(C)/0006120/2020	CHIEF MANAGER-CUM-AUTHORISED OFFICER, ALLAHABAD BANK LALIT MOHAN PATTNAIK VS	M/S. SUKUMAR DEBDAS VS	// // 0
315	WP(C)/0006121/2020	STATE OF ODISHA NARAYAN SAHOO VS	M/S.SURYA NARAYAN BISWAL VS	// // 0
316	WP(C)/0006122/2020	UNION OF INDIA PRASANTA KUMAR SABAT VS	M/S.SUKUMAR DEBDAS VS	// // 0
317	WP(C)/0006123/2020	STATE OF ODISHA JAYADEV KHATUA VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0006124/2020	RABINDRA KUMAR SWAIN VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
319	WP(C)/0006125/2020	MD. KHURSHID KHAN VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
320	WP(C)/0006126/2020	KAMALA KANTA SAHOO VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
321	WP(C)/0006127/2020	SURENDRA KALIA VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
322	WP(C)/0006128/2020	SANJAYA KUMAR PRADHAN VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
323	WP(C)/0006129/2020	RAM CHANDRA MALLIK VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
324	WP(C)/0006130/2020	MURALIDHAR GOUDA VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
325	WP(C)/0006131/2020	GADADHAR PRADHAN VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
326	WP(C)/0006132/2020	AJAYA KUMAR NAYAK VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
327	WP(C)/0006133/2020	NARAYANI UTHA DOKANI SANGHA VS STATE OF ODISHA	M/S.SRINIVAS MOHANTY VS	// 0 //
328	WP(C)/0006134/2020	UTKAL KESHARI SENAPATI VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
329	WP(C)/0006135/2020	DISTRICT CENTRE SAI KHUDRA BEBASAI SANGHA	M/S.SRINIVAS MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
330	WP(C)/0006136/2020	STATE OF ODISHA MURALIDHAR SETHI	SITANSU MOHAN SINGH	//
		VS	VS	0
331	WP(C)/0006137/2020	UNION OF INDIA MAHENDRA BARIK	BIRAJA PRASANNA DAS	//
		VS	VS	0
332	WP(C)/0006138/2020	EXECUTIVE OFFICER, CHOUDWAR MUNICIPALITY MAA DARUANI KHURDA BEBASAI SANGHA	M/S.SRINIVAS MOHANTY	//
		VS	VS	0
333	WP(C)/0006139/2020	STATE OF ODISHA SARAT JENA	M/S.SABITA RANJAN PATTNAIK	//
		VS	VS	0
334	WP(C)/0006140/2020	AUTHORIZED OFFICER ODISHA GRAMYA BANK KHIRODINI NAYAK	M/S. GAJENDRA NATH ROUT	//
		VS	VS	0
335	WP(C)/0006141/2020	GENERAL MANAGER ODISHA GRAMYA BANK BABU MOHANTY	BHABANI SANKAR DAS	//
		VS	VS	0
336	WP(C)/0006142/2020	UNITED COMMERCIAL BANK, NUAPADA KABINDRA NATH SAHOO	M/S.PRASANTA KUMAR MOHANTY	//
		VS	VS	0
337	WP(C)/0006143/2020	STATE OF ODISHA NRUSINHA NANDA MAHAPATRA	M/S.BIRAJA PRASANNA SATPATHY	//
		VS	VS	0
338	WP(C)/0006144/2020	GOVT. OF ODISHA NAGEN KUMAR SAHOO	M/S.P.R.CHHATOI	//
		VS	VS	0
339	WP(C)/0006145/2020	AUTHORIZED OFFICER CUM REGIONAL MANAGER BIBHURANJAN SATAPATHY	M/S.SIDHARTHA DAS	//
		VS	VS	0
340	WP(C)/0006146/2020	COLLECTOR, KEONJHAR KALINDRA JANI	M/S. BASUDEV PUJARI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0006147/2020	STATE OF ODISHA SANTILATA DEHURY VS	PRADEEP KUMAR MOHAPATRA VS	// // 0
342	WP(C)/0006148/2020	STATE OF ODISHA RAJENDRA PRATAP JENA VS	M/S.PRADEEP KUMAR DAS VS	// // 0
343	WP(C)/0006149/2020	BRANCH MANAGER SREI EQUIPMENT FINANCE LIMITED M.PRAMOD KUMAR BEHERA VS	M/S.BISWABIHARI MOHANTY VS	// // 0
344	WP(C)/0006150/2020	STATE OF ODISHA SAMBHUNATH JENA VS	ARIJEET MISHRA VS	// // 0
345	WP(C)/0006151/2020	THE COLLECTOR JAJPUR KRUTIBAS SETHI VS	SRIKANTA KU. NATH VS	// // 0
346	WP(C)/0006152/2020	STATE OF ODISHA MANOJ KUMAR DHIR VS	ARIJEET MISHRA VS	// // 0
347	WP(C)/0006153/2020	STATE OF ORISSA BASANTI DEI VS	ARIJEET MISHRA VS	// // 0
348	WP(C)/0006154/2020	STATE OF ODISHA BANABIHARI DALAI VS	M/S.JYOTI PATNAIK VS	// // 0
349	WP(C)/0006155/2020	STATE OF ODISHA HARICH CHANDRA SAHU VS	M/S.DEBASISH MALLIK VS	// // 0
350	WP(C)/0006156/2020	STATE OF ODISHA M/S.SHIW PRASAD SAHU AND SONS VS	M/S.BIRAJA PRASANNA DAS VS	// // 0
351	WP(C)/0006157/2020	STATE OF ODISHA PRAMILA SAHU VS THE DIRECTOR OF HIGHER EDUCATION, ODISHA	M/S.G.C.MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0006158/2020	DHRUBA MAHAKUR VS STATE OF ODISHA	M/S.SASAWATI MOHAPATRA VS	// 0 //
353	WP(C)/0006159/2020	KARUNAKAR ROUT VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
354	WP(C)/0006160/2020	PRADEEP KUMAR MISHRA VS VICE-CHANCELLOR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	M/S.DINESH KUMAR PANDA VS	// 0 //
355	WP(C)/0006161/2020	HARIHAR JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
356	WP(C)/0006162/2020	PADMALOCHAN MISHRA VS STATE OF ODISHA	M/S.AMIYA KUMAR MOHANTY(A) VS	// 0 //
357	WP(C)/0006163/2020	PRAMOD CHANDRA DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
358	WP(C)/0006164/2020	SATYA SUNDAR JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
359	WP(C)/0006165/2020	NARENDRA DAS VS STATE OF ODISHA	M/S.AMIYA KUMAR MOHANTY(A) VS	// 0 //
360	WP(C)/0006166/2020	RABINDRA KUMAR MALLICK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
361	WP(C)/0006167/2020	DHIRENDRA KUMAR JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
362	WP(C)/0006168/2020	NRUSINGHA CHARAN MALLICK VS STATE OF ODISHA	M/S.AMIYA KUMAR MOHANTY(A) VS	// 0 //
363	WP(C)/0006169/2020	RUSHI PUJARI	M/S.KRISHNA CHANDRA SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0006170/2020	BRAJA SUNDAR RATH	MANASI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0006171/2020	BIJAY KUMAR MOHANTY	M/S.AMIYA KUMAR MOHANTY(A)	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0006172/2020	PRAKASH CHANDRA PANDA	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0006173/2020	ASHISH KUMAR SAHU	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0006174/2020	ASHANTI SWAIN	M/S.KHIROD K.ROUT	//
		VS	VS	0
		PANCHANAN SWAIN		//
369	WP(C)/0006175/2020	BASANTA KUMAR DAS	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0006176/2020	AJIT KUMAR MISHRA	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0006177/2020	BASANTA KUMAR DAS	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0006178/2020	SHIVA PRASAD SAMAL	M/S.PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0006179/2020	T.ISWAR RAO	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0006180/2020	BRAJA KISHORE SETHI	M/S.PRASANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0006181/2020	STATE OF ODISHA PRANATI SAHU VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
376	WP(C)/0006182/2020	STATE OF ODISHA PADMANAV ROUT VS	M/S.PRASANTA KUMAR MISHRA VS	// // 0
377	WP(C)/0006183/2020	STATE OF ORISSA PRAVATI MALLIK VS	M/S.DEBASISH MALLIK VS	// // 0
378	WP(C)/0006184/2020	STATE OF ODISHA PABITRA KUMAR SWAIN VS	SUBASH CHANDRA PANI VS	// // 0
379	WP(C)/0006185/2020	UNION OF INDIA DANDAPANI KHANDEI VS	SUBASH CHANDRA PANI VS	// // 0
380	WP(C)/0006186/2020	UNION OF INDIA RAMESH CHANDRA MAHUNTA VS	SUBASH CHANDRA PANI VS	// // 0
381	WP(C)/0006187/2020	UNION OF INDIA PANCHU BEHERA VS	SUBASH CHANDRA PANI VS	// // 0
382	WP(C)/0006188/2020	UNION OF INDIA LACHHABAN SWAIN VS	SUBASH CHANDRA PANI VS	// // 0
383	WP(C)/0006189/2020	UNION OF INDIA JAGANNATH SASMAL VS	SUMIT KUMAR MOHANTY VS	// // 0
384	WP(C)/0006190/2020	STATE OF ODISHA LALITA RANJAN SETHI VS	SUBASH CHANDRA PANI VS	// // 0
385	WP(C)/0006191/2020	UNION OF INDIA ALOK CHANDRA SAHOO @ ALOK SAHOO VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0006192/2020	MANAS RANJAN PRUSTY VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
387	WP(C)/0006193/2020	SANJAYA KUMAR BEHERA VS STATE OF ODISHA	M/S.TAPAN KUMAR BISWAL VS	// 0 //
388	WP(C)/0006194/2020	PURUSOTTAM GOUDA VS DEPUTY REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL	M/S.OMKAR DEVDAS VS	// 0 //
389	WP(C)/0006195/2020	RAJKISHORE BEHERA VS STATE OF ODISHA	M/S.SATRUGHNA NATH MISRO VS	// 0 //
390	WP(C)/0006196/2020	URBASHI BEHERA VS DEPUTY REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL	M/S.OMKAR DEVDAS VS	// 0 //
391	WP(C)/0006197/2020	PARASURAM PEDA VS COLLECTOR-CUM-DM, KEONJHAR	M/S.SOUBHAGYA KUMAR DASH VS	// 0 //
392	WP(C)/0006198/2020	SANJAY KUMAR DAS VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL	M/S.R.P.DALAI VS	// 0 //
393	WP(C)/0006199/2020	AMBIKA PRASAD PARIDA VS STATE OF ODISHA	M/S.TRILOCHAN PANIGRAHI VS	// 0 //
394	WP(C)/0006200/2020	BISWANATH JENA VS COLLECTOR JAJPUR	M/S. MANORANJAN MISHRA VS	// 0 //
395	WP(C)/0006201/2020	KADAMBINI PAHI VS STATE OF ODISHA	M/S.JYOTIRMAY GUPTA VS	// 0 //
396	WP(C)/0006202/2020	PRASSAN KUMAR PRADHAN VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
397	WP(C)/0006203/2020	BHAGIRATHI POLAI	M/S.JYOTIRMAY GUPTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0006204/2020	JYOTSNARANI SAHOO	M/S.SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0006205/2020	KANHU CHARAN DAS	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0006206/2020	M/S.RATHI STEEL AND POWER LIMITED	M/S. BANSHIDHAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0006207/2020	RUPADHAR NAIK	M/S.MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0006208/2020	SANJAYA KUMAR SUKLA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
403	WP(C)/0006209/2020	DURYODHAN PATRA	M/S. SOUMENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0006210/2020	BIJAYA KUMAR BISWAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
405	WP(C)/0006211/2020	AKHILA PRASAD PATTANAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
406	WP(C)/0006212/2020	PRAMOD KUMAR SUKLA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
407	WP(C)/0006213/2020	BASANT KUMAR PATI	M/S.DURGA CHARAN OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0006214/2020	MADHAB CHANDRA SETH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0006215/2020	STATE OF ORISSA BASANT KUMAR PATI VS	M/S. DURGA CHARAN OJHA VS	// // 0
410	WP(C)/0006216/2020	STATE OF ODISHA SMRUTI RANJAN SAMAL VS	M/S.ANJAN KUMAR BISWAL VS	// // 0
411	WP(C)/0006217/2020	STATE OF ODISHA SURENDRA SWAIN VS	M/S.ANJAN KUMAR BISWAL VS	// // 0
412	WP(C)/0006218/2020	STATE OF ODISHA SWADESH RANJAN DHALL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
413	WP(C)/0006219/2020	STATE OF ORISSA ISWAR PRASAD PATRA VS	M/S.ANJAN KUMAR MUDULI VS	// // 0
414	WP(C)/0006220/2020	STATE OF ODISHA MADHAB CHANDRA PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
415	WP(C)/0006221/2020	STATE OF ORISSA PARWATI KUMARI DAS VS	SHARMISTHA SAMAL VS	// // 0
416	WP(C)/0006222/2020	STATE OF ORISSA KARTIKA CHANDRA DAS VS	M/S. CHITTA RANJAN PATTNAIK VS	// // 0
417	WP(C)/0006223/2020	STATE OF ODISHA BRUNDABAN BHOI VS	RANJIT SAMAL VS	// // 0
418	WP(C)/0006224/2020	STATE OF ORISSA KAILASH BARIK VS	M/S.DAYANANDA MOHAPATRA VS	// // 0
419	WP(C)/0006225/2020	STATE OF ODISHA PURANDARA PURAHIT VS STATE OF ORISSA	RANJIT SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0006226/2020	PUSPITA JENA VS THE DIRECTORATE OF MINES	M/S.SOUMYA MISHRA VS	// 0 //
421	WP(C)/0006227/2020	SUJATA MOHAPATRA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
422	WP(C)/0006228/2020	JAYANTI BALA VS THE DIRECTORATE OF MINES	M/S.SOUMYA MISHRA VS	// 0 //
423	WP(C)/0006229/2020	ZERINA MARINES PVT.LTD. VS BANK OF INDIA	M/S.PRAVAKAR BEHERA VS	// 0 //
424	WP(C)/0006230/2020	JANAKI MOHAPATRA VS THE STATE OF ODISHA	M/S.R.N.MISHRA VS	// 0 //
425	WP(C)/0006231/2020	NARENDRA NATH NAYAK VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	// 0 //
426	WP(C)/0006232/2020	ANAM CH SAHOO VS STATE OF ODISHA	SISIR DAS VS	// 0 //
427	WP(C)/0006233/2020	ANIRUDHA NAYAK VS STATE OF ODISHA	M/S.NIRANJAN PANDA VS	// 0 //
428	WP(C)/0006234/2020	SURENDRANATH PASUPALAK VS HONBLE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	M/S.SWARUP KUMAR PATNAIK VS	// 0 //
429	WP(C)/0006235/2020	LAXMIDHAR JENA VS STATE OF ODISHA	M/S. NIRANJAN PANDA VS	// 0 //
430	WP(C)/0006236/2020	JUMERLAL SINGH VS COLLECTOR-CUM-DM, BIJU NAGAR	M/S.R.N.MOHANTY VS	// 0 //
431	WP(C)/0006237/2020	M/S.UTKAL STONE CRUSHER	SYAMALENDU PATTNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		AO, SAMB, UNITED BANK OF INDIA		//
432	WP(C)/0006238/2020	KRUSHNA CHANDRA SWAIN	M/S.RAJJEET ROY	//
		VS	VS	0
		BHUBANESWAR DEVELOPMENT AUTHORITY		//
433	WP(C)/0006239/2020	SUKANTI SINGH	M/S.ARJUNA CH.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0006240/2020	SMITA SUBUDHI	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		GST COUNCIL		//
435	WP(C)/0006241/2020	JANAKI SUBUDHI	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		GST COUNCIL		//
436	WP(C)/0006242/2020	RAMA NARAYAN BISWAL	M/S.AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0006243/2020	SURYA NARAYAN SUBUDHI	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		GST COUNCIL		//
438	WP(C)/0006244/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		BIDYADHAR SAHU		//
439	WP(C)/0006245/2020	BILTERUAN TRUCK OWNERS ASSOCIATION	M/S. SIDHARTHA MISHRA	//
		VS	VS	0
		COLLECTOR CUTTACK		//
440	WP(C)/0006246/2020	ARUN BEHERA	M/S.B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0006247/2020	S.PRAVAKAR RAO	M/S.PRADIPTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0006248/2020	M/S. NATIONAL ALUMINIUM COMPANY LTD.	M/S. B.PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0006249/2020	THE ASST.COMMISSIONER OF SALES TAX SANTILATA PATRA VS STATE OF ODISHA	PRONOY MOHANTY VS	// // 0 //
444	WP(C)/0006250/2020	M/S.JINDAL STAINLESS LTD VS COMMISSIONER OF SALES TAX, ODISHA	LINALIN MOHANTI VS	// 0 //
445	WP(C)/0006251/2020	SABITRI DEY VS STATE OF ODISHA	M/S.SURYAKANTA DWIBEDI VS	// 0 //
446	WP(C)/0006252/2020	JUNEJ KUMAR SETHI VS STATE OF ODISHA	M/S, MIHIR KU.MALLICK VS	// 0 //
447	WP(C)/0006253/2020	PRAMILA PANDA VS STATE OF ODISHA	M/S.L.K. MOHANTY VS	// 0 //
448	WP(C)/0006254/2020	ALEKHA CHANDRA BALABANTARAY VS STATE OF ODISHA	M/S.MIHIR KUMAR DASH VS	// 0 //
449	WP(C)/0006255/2020	PRADEEP PRADHAN VS STATE OF ODISHA	M/S.SAROJ KUMAR MISHRA VS	// 0 //
450	WP(C)/0006256/2020	MADHUSUDAN JENA VS THE STATE OF ODISHA	M/S.PANCHANAN SAHOO VS	// 0 //
451	WP(C)/0006257/2020	GIRIJA SANKAR ADHIKARI VS A.R.T.O KHURDA	B.M.SARANGI VS	// 0 //
452	WP(C)/0006258/2020	SUSIL KUMAR PAHADASINGH VS STATE OF ORISSA	M/S.L.K.MOHANTY VS	// 0 //
453	WP(C)/0006259/2020	K.REJENDRA REDDY VS R.T.O SAMBALPUR	B.M.SARANGI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0006260/2020	POLIKAR BARUA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
455	WP(C)/0006261/2020	SUSANTA KUMAR PANDA VS SECRETARY, DEPTT OF AGRICULTURE AND FARMER EMPOWERMENT GOVT OF ODISHA	M/S.RABINDRA KU.PATNAIK VS	// 0 //
456	WP(C)/0006262/2020	MAYURBHANJ HOMEOPATHIC MEDICAL COLLEGE, BIRSAPUR VS REGIONAL PROVIDENT FUND COMMISSIONER	M/S.RABINDRA KUMAR MOHANTY..2 VS	// 0 //
457	WP(C)/0006263/2020	BHARAT CHANDRA SAHOO VS SECRETARY DEPT OF AGRICULTURE AND FARMER EMPOWERMENT	M/S.RABINDRA KUMAR PATNAIK VS	// 0 //
458	WP(C)/0006264/2020	RAGHABANANDA DALAI VS STATE OF ODISHA	M/S.ARUN KUMAR PATRA VS	// 0 //
459	WP(C)/0006265/2020	SAGAR KUMAR BISWAL VS SECRETARY, DEPT. OF AGRICULTURE AND FARMER EMPOWERMENT	M/S.RABINDRA KUMAR PATNAIK VS	// 0 //
460	WP(C)/0006266/2020	PRAVAKAR SIA VS STATE OF ODISHA	M/S.R.K.DASH VS	// 0 //
461	WP(C)/0006267/2020	K.NABAKISHORE REDDY VS R.T.O.,SAMBALPUR	B.M.SARANGI VS	// 0 //
462	WP(C)/0006268/2020	DAYANIDHI NAYAK VS R.T.O.,CUTTACK	B.M.SARANGI VS	// 0 //
463	WP(C)/0006269/2020	SANJAY KUMAR NAYAK VS R.T.O.,CUTTACK	B.M.SARANGI VS	// 0 //
464	WP(C)/0006270/2020	SANKET KUMAR MISHRA VS R.T.O.,SAMBALPUR	B.M.SARANGI VS	// 0 //
465	WP(C)/0006271/2020	DR.RAGHUNATH MISHRA	M/S.TAPABANTA BARIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0006272/2020	SANJUKTA MISHRA	B.M.SARANGI	//
		VS	VS	0
		R.T.O. BBSR		//
467	WP(C)/0006273/2020	SANKET KUMAR MISHRA	B.M.SARANGI	//
		VS	VS	0
		R.T.O.,ROURKELA		//
468	WP(C)/0006274/2020	SAMIR KUMAR MISHRA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0006275/2020	SANJUKTA MISHRA	B.M.SARANGI	//
		VS	VS	0
		R.T.O.,BBSR		//
470	WP(C)/0006276/2020	JIBARDHAN MENDALI	M/S. DILLIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0006277/2020	SANJUKTA MISHRA	B.M.SARANGI	//
		VS	VS	0
		R.T.O., ROURKELA		//
472	WP(C)/0006278/2020	GOLAK BIHARI DAS	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0006279/2020	ANANTA KUMAR SOREN	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0006280/2020	BIJAY KUMAR BARAL	B.M.SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI		//
475	WP(C)/0006281/2020	M/S.JINDAL STAINLESS LTD	LINALIN MOHANTI	//
		VS	VS	0
		COMMISSIONER OF SALES TAX, ODISHA		//
476	WP(C)/0006282/2020	PRASANTA PARIDA	M/S. NALINI KANTA DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		M/S. HDB FINANCIAL SERVICES LIMITED		//
477	WP(C)/0006283/2020	BIJAY KUMAR BARAL	B.M.SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI		//
478	WP(C)/0006284/2020	BIJAY KUMAR BARAL	B.M.SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI		//
479	WP(C)/0006285/2020	SUSIL KUMAR PARIDA	B.M.SARANGI	//
		VS	VS	0
		REGIONAL MANGER, RBI		//
480	WP(C)/0006286/2020	DHOBANI BEHERA	B.M.SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
481	WP(C)/0006287/2020	PRANABANDHU MAHANAYAK	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
482	WP(C)/0006288/2020	BHARAT CHANDRA RATHA	B.M.SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
483	WP(C)/0006289/2020	MANORANJAN DAS	B.M.SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
484	WP(C)/0006290/2020	PRASANNA KUMAR DASH	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
485	WP(C)/0006291/2020	SRINIBAS TRIPATHY	B.M.SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
486	WP(C)/0006292/2020	ABANI KUMAR MOHANTY	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
487	WP(C)/0006293/2020	GHANASHYAM PRADHAN	B.M.SARANGI	//
		VS	VS	0
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WP(C)/0006294/2020	KARUNAKAR MOHANTA VS ODISHA ADMINISTRATIVE TRIBUNAL	RAMAKANTA SAHOO VS	// 0 //
489	WP(C)/0006295/2020	SUSANTA RANJAN HOTA VS ODISHA ADMINISTRATIVE TRIBUNAL	RAMAKANTA SAHOO VS	// 0 //
490	WP(C)/0006296/2020	UDHABA PADHIARY VS ODISHA ADMINISTRATIVE TRIBUNAL	RAMAKANTA SAHOO VS	// 0 //
491	WP(C)/0006297/2020	ARUN PRAKASH DUTTA VS ODISHA ADMINISTRATIVE TRIBUNAL	RAMAKANTA SAHOO VS	// 0 //
492	WP(C)/0006298/2020	EKADASHEE MALLIK VS ODISHA ADMINISTRATIVE TRIBUNAL	RAMAKANTA SAHOO VS	// 0 //
493	WP(C)/0006299/2020	PRASANNA KUMAR SAHU VS ODISHA ADMINISTRATIVE TRIBUNAL	RAMAKANTA SAHOO VS	// 0 //
494	WP(C)/0006300/2020	BRAJA BIHARI PRUSTY VS ODISHA ADMINISTRATIVE TRIBUNAL	RAMAKANTA SAHOO VS	// 0 //
495	WP(C)/0006301/2020	GOURANGA CHARAN BARIK VS ODISHA ADMINISTRATIVE TRIBUNAL	RAMAKANTA SAHOO VS	// 0 //
496	WP(C)/0006302/2020	DR.JAYANTA KUMAR DASH VS STATE OF ODISHA	M/S.V.NARASINGH VS	// 0 //
497	WP(C)/0006303/2020	BANAMALI MAHANTA VS ODISHA ADMINISTRATIVE TRIBUNAL	RAMAKANTA SAHOO VS	// 0 //
498	WP(C)/0006304/2020	SANATAN MURMU VS ODISHA ADMINISTRATIVE TRIBUNAL	RAMAKANTA SAHOO VS	// 0 //
499	WP(C)/0006305/2020	RANJAN KUMAR BEHERA	RAMAKANTA SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		ODISHA ADMINISTRATIVE TRIBUNAL		//
500	WP(C)/0006306/2020	KABITA DEI	RAMAKANTA SAHOO	//
		VS	VS	()
		ODISHA ADMINISTRATIVE TRIBUNAL		//
501	WP(C)/0006307/2020	GURU CHARAN SAHU	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		TAHASILDAR, DEOGARH-CUM-COMPETENT AUTHORITY		//
502	WP(C)/0006308/2020	BASANTA KUMAR SAHOO	RAMAKANTA SAHOO	//
		VS	VS	()
		ODISHA ADMINISTRATIVE TRIBUNAL		//
503	WP(C)/0006309/2020	JAGDISH PATRA	M/S.PRAVASH CH. JENA	//
		VS	VS	()
		STATE OF ODISHA		//
504	WP(C)/0006310/2020	SUMATI SETHY	M/S.BAMDEV PANDA	//
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0002425/2020	RANJAN KUMAR BEHERA @ KALIA BEHERA	RAJENDRA N.ROUT	/42 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0002426/2020	MOHAN NAHAK @ NAIK	MANORANJAN ACHARYA	NAYAGARH SADAR /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0002427/2020	NIRANJAN MOHANTY	NITYANANDA BEHURIA	BALIPATNA /47 /2020
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0002428/2020	CHAKRADHAR SA	TRILOCHAN NANDA	BINIKA /40 /2020
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0002429/2020	MANOJ KUMAR JENA	DEBASNAN DAS	JEYPORE SADAR /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0002430/2020	SUSIL BEHERA	P.R.SINGH	BALIMI /132 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0002431/2020	STATE OF ODISHA RATNAKAR KHATUA VS	P.R.SINGH VS	// DHENKANAL SADAR /126 /2019 ()
512	ABLAPL/0002432/2020	STATE OF ODISHA PRASANTA GHADEI @ SUNIL VS	PIYUSH KUMAR MISHRA VS	// BAUNISUNI /31 /2019 ()
513	ABLAPL/0002433/2020	STATE OF ODISHA DEBABRATA PRADHAN @ LALU VS	MAHES DAS VS	// KHANDAGIRI P.S. /108 /2020 ()
514	ABLAPL/0002434/2020	STATE OF ODISHA PRAHALLAD NAYAK VS	ARIJEET MISHRA VS	// NIMAPADA /29 /2020 ()
515	ABLAPL/0002435/2020	STATE OF ODISHA TRINATH MANTRI VS	MANORANJAN ACHARYA VS	// SARANAKUL /35 /2017 ()
516	ABLAPL/0002436/2020	STATE OF ODISHA BINATI PADHIARY VS	BISWARANJAN DALAI VS	// PARADEEP LOCK /27 /2020 ()
517	ABLAPL/0002437/2020	STATE OF ODISHA ROJALINE BEHERA VS	BISWARANJAN DALAI VS	// TIRTOL /206 /2018 ()
518	ABLAPL/0002438/2020	STATE OF ODISHA ADHIKARI BHUYAN @ BHIKARI BHUYAN VS	SOUBHAGYA KUMAR DASH VS	// RAYAGADA /61 /2019 ()
519	ABLAPL/0002439/2020	STATE OF ODISHA SANTOSH KUMAR PANIGRAHI VS	AJIT KUMAR ROUT VS	// BADAGODA P.S. /58 /2020 ()
520	ABLAPL/0002440/2020	STATE OF ODISHA DILLIP KUMAR BARIK VS	SAMBEET PATTANAYAK VS	// NIMAPADA /33 /2020 ()
521	ABLAPL/0002441/2020	STATE OF ODISHA TARU NAG VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	// KEONJHAR TOWN /167 /2002 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0002442/2020	LIAKAT KHAN VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /30 /2020 () //
523	ABLAPL/0002443/2020	KALIPRASANA DAS VS STATE OF ODISHA	BHARAT JALLI VS	TOMANDO /20 /2019 () //
524	ABLAPL/0002444/2020	LAXMI BALLAVA PRADHAN @ MANORANJAN PRADHAN VS STATE OF ODISHA	MANORANJAN PRADHAN VS	ULLUNDA /15 /2020 () //
525	ABLAPL/0002445/2020	BENU @ BENU MADHAB PATRA VS STATE OF ODISHA	MANORANJAN MISHRA VS	RAJNAGAR /82 /2006 () //
526	ABLAPL/0002446/2020	JANARDAN DAS VS STATE OF ODISHA	MANORANJAN ACHARYA VS	JATNI P.S. /70 /2020 () //
527	ABLAPL/0002447/2020	DILLIP KUMAR BARIK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /37 /2020 () //
528	ABLAPL/0002448/2020	HEMANTA NAIK VS STATE OF ODISHA	CHITTA RANJAN PATTANAİK VS	MOTANGA /14 /2020 () //
529	ABLAPL/0002449/2020	BIDULATA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /31 /2020 () //
530	ABLAPL/0002450/2020	PANKAJ KUMAR PANDA VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	PARADEEP LOCK /11 /2020 () //
531	ABLAPL/0002451/2020	RAJA SWAIN @ BULU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /17 /2020 () //
532	ABLAPL/0002452/2020	SRIMANTA HATI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	UDALA /36 /2020 () //
533	ABLAPL/0002453/2020	TOSANAND BAGH @ RINKU	S.S.RAY-2	BARGAON /08 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
534	ABLAPL/0002454/2020	STATE OF ODISHA AINTHA SAHU	OMM PRASAD SAHU	// TARASINGI /200 /2019
		VS	VS	()
535	ABLAPL/0002455/2020	STATE OF ODISHA MRUTUNJAYA BISWAL	KARUNAKAR GAYA	// ASTARANGA /09 /2019
		VS	VS	()
536	ABLAPL/0002456/2020	STATE OF ODISHA PRAMOD SWAIN	SATYA RANJAN MULIA	// JAGATPUR /58 /2020
		VS	VS	()
537	ABLAPL/0002457/2020	STATE OF ODISHA YUNUS @ SK. UNISH	ARIJEET MISHRA	// JEYPORE TOWN /29 /2020
		VS	VS	()
538	ABLAPL/0002458/2020	STATE OF ODISHA BUDHA MALLICK	SANGRAM KESHARI ROUT	// BOUDH /15 /2020
		VS	VS	()
539	ABLAPL/0002459/2020	STATE OF ODISHA PANKAJ KUMAR PANDA	BICHITRA NARAYAN SATAPATHY	// PARADEEP LOCK /23 /2020
		VS	VS	()
540	ABLAPL/0002460/2020	STATE OF ODISHA BHAGIRATHI JENA	M.SWAIN	// BHANDARIPOKHARI /196 /2019
		VS	VS	()
541	ABLAPL/0002461/2020	STATE OF ODISHA JITENDRA KUMAR SAHU	BIJAYA KUMAR RAGADA	// ANGUL TOWN /158 /2020
		VS	VS	()
542	ABLAPL/0002462/2020	STATE OF ODISHA LIPI @ DHURENDRA BARAL @ DHIRENDRA @ YOUNIRMAYA SAHOO	YOUNIRMAYA SAHOO	// KHURDA SADAR /151 /2017
		VS	VS	()
543	ABLAPL/0002463/2020	STATE OF ODISHA NIKUNJA PRADHAN	BICHITRA NARAYAN SATAPATHY	// KHAIRA /197 /2019
		VS	VS	()
544	ABLAPL/0002464/2020	STATE OF ODISHA KURI @ LOKANATH KUMBHAR	ANIRUDHA DAS	// BOLANGIR SADAR /38 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0002465/2020	STATE OF ODISHA PRAMOD ARISAL VS	GOPINATH MISHRA VS	// KHURDA SADAR /65 /2014 ()
546	ABLAPL/0002466/2020	STATE OF ODISHA PAPU SAHOO @ SAROJ SAHOO VS	ANSUMAN BHUYAN VS	// SEA BEACH /141 /2019 ()
547	ABLAPL/0002467/2020	STATE OF ODISHA ARPITA KHUNTIA VS	PULAKESH MOHANTY VS	// BIDANASI /23 /2020 ()
548	ABLAPL/0002468/2020	STATE OF ODISHA PUSPANJALI PANDA VS	RASHMI RANJAN MISHRA VS	// INDUSTRIAL /17 /2020 ()
549	ABLAPL/0002469/2020	STATE OF ODISHA DOLAGOBINDA @ DOLAGOVIND BAL VS	P.R.MISHRA VS	// DHUSURI /32 /2020 ()
550	ABLAPL/0002470/2020	STATE OF ODISHA SARAT KUMAR SAHOO VS	PARTHA SARATHI NAYAK VS	// TUMUSINGA /70 /2011 ()
551	ABLAPL/0002471/2020	STATE OF ODISHA MAHAMMAD AABID @ ABID @ MD.AABIT VS	ARJUNA CH.BEHERA VS	// DHAMA /75 /2019 ()
552	ABLAPL/0002472/2020	STATE OF ODISHA LADU GOUDA VS	RAVI SANKAR SAMAL VS	// HINJILI (ASKA) /08 /2020 ()
553	ABLAPL/0002473/2020	STATE OF ODISHA BISHNU CHARAN BHANJA @ BELA VS	L.BHUYAN VS	// RAMACHANDAPUR /213 /2019 ()
554	ABLAPL/0002474/2020	STATE OF ODISHA SHAMBHU NARAYAN DEO VS	B.R.TRIPATHY VS	// DEOGARH /275 /2016 ()
555	ABLAPL/0002475/2020	STATE OF ODISHA TINKA @ SRIKANTA NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// BIKRAMPUR FCI /25 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0002476/2020	SK.MAMATAJ @ MAMATAZ VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	JALESWAR /53 /2020 () //
557	ABLAPL/0002477/2020	RAMA GHASI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH SADAR /28 /2020 () //
558	ABLAPL/0002478/2020	SHIBA @ SIBA PRASAD MALIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	TIHIDI /27 /2020 () //
559	ABLAPL/0002479/2020	SITIKANTA PANDA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	INDUSTRIAL /17 /2020 () //
560	ABLAPL/0002480/2020	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	SANJAYA KU.DAS-2 VS	SAHID NAGAR P.S. /61 /2020 () //
561	ABLAPL/0002481/2020	RAMAI LAGURI @ RAMSAY LAGURI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BOLANI /4 /2020 () //
562	ABLAPL/0002482/2020	RANJIT KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHAKAPADA PS /6 /2020 () //
563	ABLAPL/0002483/2020	TUNIA @ PRAKASH BISWAL VS STATE OF ODISHA	GHANASHYAM DASH VS	TANGI (KHURDA) /17 /2019 () //
564	ABLAPL/0002484/2020	MANOJ SAMAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /45 /2020 () //
565	ABLAPL/0002485/2020	SANTANU JENA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Dhamara Police Station /07 /2020 () //
566	ABLAPL/0002486/2020	SUSANTA BHAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /33 /2020 () //
567	ABLAPL/0002487/2020	KAMALAKANTA PUSTI	PRAVASH CH.JENA	BHOGRAI /15 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0002488/2020	PIPU @ JATINDRA PANDA	B.SINGH	BALASORE TOWN /30 /2020
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0002489/2020	NIRANJAN MALLIK @ BABULA @ BABULA	MALLIKYA RATNA PANDA	BARI /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0002490/2020	ARJUN HARIJAN	TUKUNA KUMAR MISHRA	KOTPAD /122 /2012
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0002491/2020	LAXMIDHARA @ LAXMIKANTA MAJHI	RAMAKANTA PANDA	SORO /296 /2019
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0002492/2020	DALU SMITH @ ARCHIBAL JOSEPH SMITH	G.C.ROUT	DARGHA BAZAR /38 /2019
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0002493/2020	MADHUSMITA @ RUNU LENKA	AMITAV MOHANTY	AUL /188 /2016
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0002494/2020	MD.WAHID	P.R.SINGH	BARBIL /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0002495/2020	ARAKHITA MALLIK	DEBASIS PANIGRAHI	JODAPADAR /86 /2019
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0002496/2020	DEEPAK PATEL	PABITRA KUMAR NAYAK	JHARSUGUDA /79 /2020
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0002497/2020	KAMALINI BHUYAN	ASHOK DAS	PARLAKHEMUNDI /269 /2019
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0002498/2020	NILAKANTHA PATRA	PRAKASH RANJAN BARIK	SULIAPADA /44 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0002499/2020	STATE OF ODISHA KRUSHNA PRASAD PANDA @ KRUSHNA CHANDRANATH DEHERA VS	BRUNACH DEHERA VS	// PARLAKHEMUNDI /34 /2020 ()
580	ABLAPL/0002500/2020	STATE OF ODISHA SANATAN MUDULI VS	DURGA PRASANNA MISHRA VS	// SARANAKUL /42 /2019 ()
581	ABLAPL/0002501/2020	STATE OF ODISHA SANKAR @ RANJAN DALEI VS	DASARATHI DASH VS	// FATEGARH /178 /2019 ()
582	ABLAPL/0002502/2020	STATE OF ODISHA PANKAJINI SUNA VS	SUSHANTA KUMAR PRADHAN VS	// SAMBALPUR TOWN /535 /2019 ()
583	ABLAPL/0002503/2020	STATE OF ODISHA PRIYADARSANI JENA @ PRIYADARSHINI JENAMULYA RATNA PANDA VS	AMULYA RATNA PANDA VS	// BHANDARIPOKHARI /21 /2020 ()
584	ABLAPL/0002504/2020	STATE OF ODISHA MANORANJAN JAYASINGH VS	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /113 /2019 ()
585	ABLAPL/0002505/2020	STATE OF ODISHA JANANJAY PATRA @ DHANANJAYA PATRA VS	ROHIT MAHATO VS	// NIKIRAI /155 /2017 ()
586	ABLAPL/0002506/2020	STATE OF ODISHA PRASANTA NAIK VS	DEEPAK R.PARIDA VS	// BANTALA /137 /2019 ()
587	ABLAPL/0002507/2020	STATE OF ODISHA CHANDRAMANI SAHOO VS	AMULYA RATNA PANDA VS	// BHANDARIPOKHARI /21 /2020 ()
588	ABLAPL/0002508/2020	STATE OF ODISHA PARIKHIT BUDA @ PARIKHIT KUMAR BUDA VS	SADASIVA PATRA (S.PATRA-1) VS	// LAHUNIPADA /99 /2019 ()
589	ABLAPL/0002509/2020	STATE OF ODISHA CHEMARA @ SANJEEB NATH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// ANGUL TOWN /629 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :17/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	ABLAPL/0002510/2020	PRAMOD KUMAR DEBATA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	Tantiapal Marine /46 /2019 () //
591	ABLAPL/0002511/2020	A.RAGHAVENDRA PRASAD VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	MANCHESWAR P.S. /6 /2019 () //
592	ABLAPL/0002512/2020	KUMAR RAJENDRA NARAYAN MOHANTY VS STATE OF ODISHA	MANAS CHAND VS	MAHILA P.S.(BBSR) /127 /2019 () //
593	ABLAPL/0002513/2020	RAKESH SINGH VS STATE OF ODISHA	MANAS CHAND VS	KHETRARAJPUR /303 /2019 () //
594	ABLAPL/0002514/2020	KUNJABIHARI MOHANTY VS STATE OF ODISHA	LINGARAJ MOHANTY VS	DHARMASALA /49 /2020 () //
595	ABLAPL/0002515/2020	HRUDAYANANDA SAHU VS STATE OF ODISHA	A.K.MOHANTY-B VS	DIGAPAHANDI /29 /2020 () //
596	ABLAPL/0002516/2020	AHALYA SAHU VS STATE OF ODISHA	A.K.MOHANTY-B VS	DIGAPAHANDI /29 /2020 () //
597	ABLAPL/0002517/2020	SERAL SOREN VS STATE OF ODISHA	TARAPRASAD MOHAPATRA VS	BARIPADA SADAR /179 /2019 () //
598	ABLAPL/0002518/2020	BHABAGRAHI NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BANARAPAL /37 /2020 () //
599	ABLAPL/0002519/2020	G.LAXMI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	RAYAGADA TOWN /256 /2019 () //
600	ABLAPL/0002520/2020	AMULYA KU.DAS VS STATE OF ORISSA	PRASHANTA KUMAR NAYAK VS	TIHIDI /113 /2018 () //
601	WPC(OA)/0000956/2018	PRAFULLA KUMAR NAYAK	M/S.SURYA NARAYAN PATNAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
602	WPC(OA)/0001344/2017	SABITA PRADHAN	SUDHANSHU SEKHAR PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
603	WPC(OA)/0001413/2016	SK.MANSUR ALI	M/S.MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
604	WPC(OAC)/0000523/2019	RABINDRA SEE	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
605	WPC(OAC)/0001062/2019	DASARATHI SAHU	M/S.B.S.TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
606	WPC(OAC)/0001283/2017	PRADYUMNA KUMAR ACHARYA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
607	WPC(OAC)/0002925/2014	HAREKRUSHNA SAMAL	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
608	WPC(OAC)/0003018/2017	KAIBALYA TRIPATHY	M/S.DILLIP RAY	//
		VS	VS	0
		STATE OF ODISHA		//
609	WPC(TAC)/0000006/2018	RATNAKAR NAIK	M/S.CHANDRA KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
610	CONTC(CPC)/0000262/2017	PRADYUMNA KUMAR ACHARYA	M/S.ANJAN KU.BISWAL	//
		VS	VS	0
		DEO RANJAN KUMAR SINGH, IAS		//
611	RVWPET(RPC)/0000010/2018	STATE OF ODISHA	STANDING COUNSEL	//
		VS	VS	0
		ATULYA KUMAR DASH		//
612	RVWPET(RPC)/0000028/2018	STATE OF ODISHA	STANDING COUNSEL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
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		SURESH CHANDRA SETHI		
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ORISSA HIGH COURT

MISC CASES FILED on :17/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2020 SAO/1/2020	RENUBALA LENKA-MP	SUMITRA MOHANTY
2	3/2020 SAO/1/2020	RENUBALA LENKA-MP	SUMITRA MOHANTY
3	5/2020 ARBA/34/2019	M/S.CIMMCO LTD.,-MP	M/S.DEBARAJ MOHANTY
4	5/2020 CRLLP/133/2017	AKSHAY KUMAR SUR-MP	M/S.AKSHAYA KU.PANDEY
5	6/2020 ARBA/6/2020	BIRAT CH.DAGARA-MP	BIPLAB MOHANTY
6	7/2020 ARBA/6/2020	BIRAT CH.DAGARA-MP	BIPLAB MOHANTY
7	16/2020 JCRLA/5/2014	MAKARDHWAJA BEHERA-MP	
8	32/2020 MATA/29/2020	RAWADA SASMITA @ B. SASMITA-MP	NALINI KANTA DASH
9	33/2020 MATA/30/2020	SIMMI GHOSH-MP	ANAM CHARAN PANDA
10	43/2020 CRLMP/244/2020	SUSHANTA KUMAR PRADHAN-MP	AMIT KUMAR NATH
11	48/2020 CMAPL/524/2018	MUKUNDALAL SAHU-MP	m/s sudhansu sekhar jena, j. bebart, p.k. dash
12	67/2020 TRP(C)/56/2020	DEBASHREE SATAPATHY-MP	RAJJEET ROY
13	68/2020 TRP(C)/57/2020	BISWAJEET PARIDA-MP	SUMYA RANJAN PRADHAN
14	69/2020 TRP(C)/58/2020	SOUMYAMAYEE MALLICK-MP	PABITRA KUMAR NAYAK
15	70/2020 TRP(C)/59/2020	DEBAJANI ARKA-MP	BHAKTA BHUSAN BARIK
16	71/2020 TRP(C)/60/2020	SARMISTHA DASH-MP	NIHAR RANJAN MOHANTY
17	79/2020 RPFAM/124/2018	GHANASHYAM ROUT@JHUNA-MP	M/S.JIBANANAND MOHANTY
18	116/2020 RSA/178/2019	NABIN CH.MOHANTA-MP	M/S.AJIT KU.TRIPATHY
19	138/2020 WA/97/2020	MEMBER SECRETARY, ORISSA WATER SUPPLY-MP	PRASANNA KUMAR BHUYAN
20	139/2020 WA/97/2020	MEMBER SECRETARY, ORISSA WATER SUPPLY-MP	PRASANNA KUMAR BHUYAN
21	140/2020 WA/98/2020	SK.ABDUL RIHAN-MP	SAMARENDRA MOHANTY
22	141/2020 WA/98/2020	SK.ABDUL RIHAN-MP	SAMARENDRA MOHANTY
23	142/2020 WA/99/2020	SK.ABDUL RIHAN-MP	ADV.
24	143/2020 WA/99/2020	SK.ABDUL RIHAN-MP	ADV.
25	147/2020 BLAPL/1026/2020	SURYAMANI MOHANTY-MP	PRAJIT KUMAR PRADHAN
26	149/2020	CHANDU @ CHANDRAMANI NAIK-MP	LAXMAN PRADHAN

27	BLAPL/8405/2019 151/2020	TEJARAJ MEHER-MP	ANIRUDHA DAS
28	BLAPL/1520/2020 155/2020	TARA REDDY-MP	DHANANJAYA MUND
29	FAO/165/2020 156/2020	SAROJINI PATRA @ SAROJINI PATRA-MP	DHANANJAYA MUND
30	FAO/172/2020 157/2020	KUNTALA SAHU-MP	DHANANJAYA MUND
31	FAO/173/2020 174/2020	PRAVASH CHANDRA PAL-MP	J.K.KHUNTIA
32	CRLREV/21/2020 174/2020	SURENDRANATH SWAIN-MP	PRADEEP KUMAR MISHRA
33	MACA/83/2020 175/2020	SANTOSH KUMAR TRIPATHY-MP	MD.RIAZ
34	CRLREV/63/2020 175/2020	SWARNAPRABHA LENKA-MP	PRADEEP KUMAR MISHRA
35	MACA/84/2020 176/2020	AJAYA KUMAR KHATUA-MP	BISWARANJAN DAS
36	CRLREV/141/2020 176/2020	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
37	MACA/85/2020 177/2020	BIJAYA KUMAR PANI-MP	ASHOK DAS
38	CRLREV/144/2020 177/2020	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
39	MACA/86/2020 178/2020	BIJAYA KUMAR PANI-MP	ASHOK DAS
40	CRLREV/144/2020 178/2020	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
41	MACA/86/2020 179/2020	BALIA @ BALARAM NAIK-MP	ARUN KUMAR DAS 1
42	CRLREV/145/2020 179/2020	LAXMI REDDY-MP	BIRANCHI NARAYAN RATH
43	MACA/89/2020 180/2020	BALIA @ BALARAM NAIK-MP	ARUN KUMAR DAS 1
44	CRLREV/145/2020 180/2020	NIRUPAMA PRADHAN-MP	BIRANCHI NARAYAN RATH
45	MACA/91/2020 181/2020	SUKADEV BEHERA-MP	SAMARENDRA MOHANTY
46	CRLREV/146/2020 181/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	DIPAK CHANDRA MISHRA
47	MACA/92/2020 182/2020	PRATIVA MANJARI DAS @ DASH-MP	
48	CMP/183/2020 182/2020	GANDU KHAN @ MAHIMUD KHAN @ MANHAR KHAN-MRABINDRANATH PRUSTY	
49	CRLREV/147/2020 182/2020	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
50	MACA/85/2020 183/2020	PRATIVA MANJARI DAS @ DASH-MP	
51	CMP/183/2020 183/2020	GANDU KHAN @ MAHIMUD KHAN @ MANHAR KHAN-MRABINDRANATH PRUSTY	
52	CRLREV/147/2020 183/2020	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
53	MACA/86/2020 184/2020	ALINA SAHOO-MP	MAHESWAR MOHANTY
54	CMP/184/2020 184/2020	LAXMIDHAR GARANAYAK-MP	PABITRA KUMAR NAYAK
55	MACA/93/2020 185/2020	RABINDRA KUMAR TRIPATHY-MP	NEELAKANTHA PANDA
56	CMP/185/2020 185/2020	LAXMIDHAR GARANAYAK-MP	PABITRA KUMAR NAYAK
57	MACA/93/2020 186/2020	BIKRAM TRIPATHY-MP	S.K.NAYAK 2
	CMP/186/2020		

58	187/2020 CMP/187/2020	BASANTI MAHAR-MP	ARJUNA CHARANA BEHERA
59	188/2020 CMP/189/2020	SEKH BILAL-MP	BHABANI SHANKAR DAS
60	189/2020 CMP/190/2020	DASARATHI BISWAL-MP	AMITAV TRIPATHY
61	190/2020 CMP/191/2020	PURNA CHANDRA MANDHATA-MP	RAJJEET ROY
62	191/2020 CMP/192/2020	RAMAKRUSHNA PATI-MP	ASHOK DAS
63	192/2020 CMP/193/2020	SARAT MAHABHOI-MP	SIDHESWAR RATH
64	193/2020 CMP/194/2020	SK.ABDUL RASID-MP	D.P.MOHANTY
65	194/2020 CMP/194/2020	SK.ABDUL RASID-MP	D.P.MOHANTY
66	195/2020 CMP/195/2020	NISHAMANI SAHOO-MP	GAJENDRANATH ROUT
67	196/2020 CMP/195/2020	NISHAMANI SAHOO-MP	GAJENDRANATH ROUT
68	239/2020 RVWPET/31/2020	GANGADHAR PANIGRAHY-MP	ADV.
69	240/2020 RVWPET/129/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
70	241/2020 RVWPET/129/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
71	290/2020 CRLA/137/2020	TUNA DAKUA-MP	PRASANTA KU SATAPATHY
72	291/2020 CRLA/137/2020	TUNA DAKUA-MP	PRASANTA KU SATAPATHY
73	292/2020 CRLA/713/2017	DHIREN SOREN@LABA-MP	M/S.JAYANTA KU.MAJHI
74	293/2020 CRLA/101/2013	KARA@MEGHARAI MURMU-MP	MR.DIGAMBAR MISHRA
75	294/2020 CRLA/455/2012	P.NOKEYA-MP	M/S.G.P.DUTTA
76	295/2020 CRLA/41/2014	YUDHISTIR HARICHANDA-MP	M/S.AJAYA KR.PRADHAN
77	296/2020 CRLA/140/2020	BIKASH KUMAR BHUYAN-MP	MANOJ BEHARI DAS
78	297/2020 CRLA/483/2017	ALEKHA SWAIN-MP	M/S.BIJAY KUMAR MOHANTY
79	298/2020 CRLA/960/2019	ARCHANA BEHERA-MP	DIPTIREKHA NANDA
80	299/2020 CRLA/141/2020	SATRUGHNA SAHU @ BACHHIA @ BACHAN-MP	DAYANANDA MOHAPATRA
81	300/2020 CRLA/141/2020	SATRUGHNA SAHU @ BACHHIA @ BACHAN-MP	DAYANANDA MOHAPATRA
82	301/2020 CRLA/141/2020	SATRUGHNA SAHU @ BACHHIA @ BACHAN-MP	DAYANANDA MOHAPATRA
83	302/2020 CRLA/142/2020	RAJU @ RAJ KISHORE BHOL-MP	DAYANANDA MOHAPATRA
84	303/2020 CRLA/142/2020	RAJU @ RAJ KISHORE BHOL-MP	DAYANANDA MOHAPATRA
85	304/2020 CRLA/143/2020	UMAKANTA GOPAL @ BAG-MP	TUKUNA KU. MISHRA
86	305/2020 CRLA/143/2020	UMAKANTA GOPAL @ BAG-MP	TUKUNA KU. MISHRA
87	306/2020 CRLA/145/2020	DASIA @ DASARATHI PRADHAN-MP	ARUN KUMAR DAS 1
88	307/2020 CRLA/145/2020	DASIA @ DASARATHI PRADHAN-MP	ARUN KUMAR DAS 1
89	308/2020	AJAY KUMAR MANDAL-MP	SMRUTI RANJAN MOHAPATRA

90	CRLA/146/2020 308/2020 CRLMC/530/2020	SAROJ KUMAR SENAPATI-MP	MAHES DAS
91	309/2020 CRLA/147/2020	JAGILI @ SUSHANTA SETHY-MP	PRATYUSHA NAIDU
92	309/2020 CRLMC/493/2020	SIDHARTH SANKAR MOHAPATRA-MP	DEBASHIS NANDA
93	310/2020 CRLA/147/2020	JAGILI @ SUSHANTA SETHY-MP	PRATYUSHA NAIDU
94	310/2020 CRLMC/534/2020	SANKIRTAN SAHU-MP	B.R.TRIAPTHY
95	311/2020 CRLA/147/2020	JAGILI @ SUSHANTA SETHY-MP	PRATYUSHA NAIDU
96	311/2020 CRLMC/544/2020	DEBAN ALIAS DEBENDRA SUTARA-MP	T.K.MISHRA
97	312/2020 CRLMC/545/2020	PRAKASH MEHADIA-MP	SAMARENDRA MOHANTY
98	314/2020 CRLMC/553/2020	SANATAN DALEI-MP	BRUNDA BAN ROUTH
99	2662/2020 WP(C)/6065/2020	PRAMOD KUMAR DALABEHERA-MP	M/S.V.NARASINGH
100	2663/2020 WP(C)/6066/2020	SANJUKTA BHUYAN-MP	M/S.KHIROD K.ROUT
101	2664/2020 WP(C)/12118/2018	NARAYAN MAHALI-MP	M/S.SRIKAR KUMAR RATH
102	2665/2020 WP(C)/6076/2020	BASANTA BEHERA-MP	M/S. SIDHARTH MISHRA
103	2666/2020 WP(C)/6088/2020	BIKRAM KUMAR BARIK-MP	M/S.SIDHARTH MISHRA
104	2667/2020 WP(C)/6095/2020	DEEPAK KUMAR NAYAK-MP	PRANOY MOHANTY
105	2668/2020 WP(C)/15317/2014	TILOTTAMA BEHERA-MP	M/S.MAHESWAR MOHANTY
106	2669/2020 WP(C)/15753/2016	GB OF KUNDA NURA MIRDHA WOMENS COLLEGE-MP	M/S.S.K.JOSHI
107	2670/2020 WP(C)/18815/2010	MAHESH CH.MISHRA-MP	M/S.D.N.PATTNAIK
108	2671/2020 WP(C)/6116/2020	SANJEEB KUMAR BHOI @ SANJEEB KU.BHOI-MP	M/S.S.P.MOHANTY
109	2673/2020 WP(C)/6119/2020	ARUN KUMAR JENA-MP	M/S.P.K. NANDA
110	2674/2020 WP(C)/2241/2020	SUSIL KUMAR TANDI-MP	M/S.PRASANTA KUMAR MISHRA
111	2675/2020 WP(C)/2160/2020	PRAFULLA KUMAR BEHERA-MP	M/S.PRASANTA KUMAR MISHRA
112	2676/2020 WP(C)/6133/2020	NARAYANI UTHA DOKANI SANGHA-MP	M/S.SRINIVAS MOHANTY
113	2677/2020 WP(C)/6135/2020	DISTRICT CENTRE SAI KHUDRA BEBASAI SANGHA-MP	M/S.SRINIVAS MOHANTY
114	2678/2020 WP(C)/28669/2019	SAROJ KUMAR MOHANTY-MP	M/S.KALI PRASANNA MISHRA
115	2679/2020 WP(C)/6137/2020	MAHENDRA BARIK-MP	BIRAJA PRASANNA DAS
116	2680/2020 WP(C)/6138/2020	MAA DARUANI KHURDA BEBASAI SANGHA-MP	M/S.SRINIVAS MOHANTY
117	2681/2020 WP(C)/6139/2020	SARAT JENA-MP	M/S.SABITA RANJAN PATTNAIK
118	2682/2020 WP(C)/6140/2020	KHIRODINI NAYAK-MP	M/S. GAJENDRA NATH ROUTH
119	2683/2020 WP(C)/6141/2020	BABU MOHANTY-MP	BHABANI SANKAR DAS
120	2684/2020 WP(C)/6143/2020	NRUSINHA NANDA MAHAPATRA-MP	M/S.BIRAJA PRASANNA SATPATHY

121	2685/2020 WP(C)/6144/2020	NAGEN KUMAR SAHOO-MP	M/S.P.R.CHHATOI
122	2686/2020 WP(C)/6145/2020	BIBHURANJAN SATAPATHY-MP	M/S.SIDHARTHA DAS
123	2687/2020 WP(C)/6147/2020	SANTILATA DEHURY-MP	PRADEEP KUMAR MOHAPATRA
124	2688/2020 WP(C)/6148/2020	RAJENDRA PRATAP JENA-MP	M/S.PRADEEP KUMAR DAS
125	2689/2020 WP(C)/6149/2020	M.PRAMOD KUMAR BEHERA-MP	M/S.BISWABIHARI MOHANTY
126	2690/2020 WP(C)/6150/2020	SAMBHUNATH JENA-MP	ARIJEET MISHRA
127	2691/2020 WP(C)/6151/2020	KRUTIBAS SETHI-MP	SRIKANTA KU. NATH
128	2692/2020 WP(C)/25650/2019	SUKANTA KUMAR MAHAPATRA-MP	PRAVAT RANJAN DASH
129	2693/2020 WP(C)/6156/2020	M/S.SHIW PRASAD SAHU AND SONS-MP	M/S.BIRAJA PRASANNA DAS
130	2694/2020 WP(C)/6160/2020	PRADEEP KUMAR MISHRA-MP	M/S.DINESH KUMAR PANDA
131	2696/2020 WP(C)/6162/2020	PADMALOCHAN MISHRA-MP	M/S.AMIYA KUMAR MOHANTY(A)
132	2697/2020 WP(C)/6165/2020	NARENDRA DAS-MP	M/S.AMIYA KUMAR MOHANTY(A)
133	2698/2020 WP(C)/6168/2020	NRUSINGHA CHARAN MALLICK-MP	M/S.AMIYA KUMAR MOHANTY(A)
134	2699/2020 WP(C)/6171/2020	BIJAY KUMAR MOHANTY-MP	M/S.AMIYA KUMAR MOHANTY(A)
135	2701/2020 WP(C)/6179/2020	T.ISWAR RAO-MP	M/S.KRISHNA CHANDRA SAHU
136	2702/2020 WP(C)/6181/2020	PRANATI SAHU-MP	M/S.KRISHNA CHANDRA SAHU
137	2703/2020 WP(C)/6189/2020	JAGANNATH SASMAL-MP	SUMIT KUMAR MOHANTY
138	2704/2020 WP(C)/17730/2014	M/S.BENZFAB TECHNOLO-MP	M/S.PRASANTA KU.JENA
139	2705/2020 WP(C)/6204/2020	JYOTSNARANI SAHOO-MP	M/S.SAILABALA JENA
140	2706/2020 WP(C)/6206/2020	M/S.RATHI STEEL AND POWER LIMITED-MP	M/S. BANSHIDHAR BAUG
141	2707/2020 WP(C)/22522/2019	BAIDEHI PRADHAN-MP	M/S.TAPAS RANJAN MOHANTY
142	2708/2020 WP(C)/3437/2020	BASANTI NAYAK-MP	M/S.CHIRANJAYA MOHANTY
143	2709/2020 WP(C)/6216/2020	SMRUTI RANJAN SAMAL-MP	M/S.ANJAN KUMAR BISWAL
144	2710/2020 WP(C)/6217/2020	SURENDRA SWAIN-MP	M/S.ANJAN KUMAR BISWAL
145	2711/2020 WP(C)/6219/2020	ISWAR PRASAD PATRA-MP	M/S.ANJAN KUMAR MUDULI
146	2712/2020 WP(C)/5912/2020	SHAKYA SAHAYA JIBAN DASH-MP	M/S.RANJIT MOHANTY
147	2713/2020 WP(C)/2362/2018	SAROJ KUMAR JENA-MP	M/S.JASHOBANTA DASH
148	2714/2020 WP(C)/6229/2020	ZERINA MARINES PVT.LTD.-MP	M/S.PRAVAKAR BEHERA
149	2715/2020 WP(C)/6230/2020	JANAKI MOHAPATRA-MP	M/S.R.N.MISHRA
150	2716/2020 WP(C)/29237/2019	USHARANI MOHANTY-MP	L.K.MOHANTY
151	2717/2020 WP(C)/6231/2020	NARENDRA NATH NAYAK-MP	PRASANNA KUMAR PARHI
152	2718/2020	ANAM CH SAHOO-MP	SISIR DAS

153	WP(C)/6232/2020 2720/2020	SURENDRANATH PASUPALAK-MP	M/S.SWARUP KUMAR PATNAIK
154	WP(C)/6234/2020 2721/2020	M/S.UTKAL STONE CRUSHER-MP	SYAMALENDU PATTNAIK
155	WP(C)/6237/2020 2722/2020	KRUSHNA CHANDRA SWAIN-MP	M/S.RAJJEET ROY
156	WP(C)/6238/2020 2724/2020	M/S.KALINGA EMERY STONE AND CHAKKI MANUFACTURERS-MP	ANUSHTANTANU KUMAR SARANGI
157	WP(C)/12402/2018 2725/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
158	WP(C)/6244/2020 2726/2020	AKHILABANDHU SAHOO-MP	M/S.ADITYA KUMAR MOHAPATRA
159	WP(C)/20958/2019 2727/2020	M/S. NATIONAL ALUMINIUM COMPANY LTD.-MP	M/S. B.PANDA
160	WP(C)/6248/2020 2728/2020	M/S.JINDAL STAINLESS LTD-MP	LINALIN MOHANTI
161	WP(C)/6250/2020 2729/2020	M/S.JINDAL STAINLESS LTD-MP	LINALIN MOHANTI
162	WP(C)/6250/2020 2730/2020	SWETA PATHAK-MP	SIDHESWAR MOHANTY
163	WP(C)/18964/2019 2731/2020	SUSIL KUMAR PAHADASINGH-MP	M/S.L.K.MOHANTY
164	WP(C)/6258/2020 2732/2020	MAYURBHANJ HOMEOPATHIC MEDICAL COLLEGE AND HOSPITAL-MP	M/S.PRASA KUMAR MOHANTY..2
165	WP(C)/6262/2020 2733/2020	RAJU SETHI-MP	M/S. R.N.SINGH
166	WP(C)/5734/2020 2734/2020	PRASANTA PARIDA-MP	M/S. NALINI KANTA DASH
167	WP(C)/6282/2020 2735/2020	M/S.JINDAL STAINLESS LTD-MP	LINALIN MOHANTI
168	WP(C)/6281/2020 2736/2020	ABHISEK GIRI @ ABHISHAK GIRI-MP	M/S.N.SAHANI
169	WP(C)/14305/2019 2737/2020	DR.JAYANTA KUMAR DASH-MP	M/S.V.NARASINGH
170	WP(C)/6302/2020 2738/2020	KABITARANI SWAIN-MP	M/S.S.K.DASH
171	WP(C)/3237/2020 2739/2020	KABITARANI SWAIN-MP	M/S.S.K.DASH
172	WP(C)/3238/2020 2740/2020	KABITARANI SWAIN-MP	M/S.S.K.DASH
173	WP(C)/3240/2020 2741/2020	KABITARANI SWAIN-MP	M/S.S.K.DASH
174	WP(C)/3242/2020 2742/2020	KABITARANI SWAIN-MP	M/S.S.K.DASH
175	WP(C)/3244/2020 2743/2020	KANCHAN MALA SAMAL-MP	M/S.SRIKANTA MAHUNTA
176	WP(C)/26318/2019 2744/2020	SUMATI SETHY-MP	M/S.BAMDEV PANDA
177	WP(C)/6310/2020 2745/2020	MANAS RANJAN ROUT-MP	M/S.PRABODHA CH.NAYAK
178	WP(C)/21779/2019 2746/2020	GVV CONSTRUCTION(P) LTD-MP	M/S.SARADA P.SARANGI
179	WP(C)/7083/2018 44/2020	GOUTAM KU.KUNDU-MP	
180	CRLMP/1056/2014 45/2020	SHANKAR DAS-MP	
181	CONTC/2734/2019 45/2020	JYOTHI BABU C-MP	
182	CRLMP/1057/2014 115/2020	BIBHISAN MAJHI-MP	
183	RSA/96/2004 148/2020	SUKA@SUKADEV KANDANKEL-MP	
	BLAPL/8950/2019		

184	150/2020 BLAPL/791/2020	DEEPAK YADAV-MP
185	173/2020 CRLREV/670/2019	KABITA MANJARI KAR-MP
186	274/2020 ABLAPL/10308/2019	DILIP KHADIA-MP
187	275/2020 ABLAPL/15413/2019	PRAMOD PRADHAN-MP
188	276/2020 ABLAPL/17261/2019	JITU@SUBRAT JENA-MP
189	277/2020 ABLAPL/15764/2019	SESADEV KHETI-MP
190	278/2020 ABLAPL/10020/2019	PRAKASH BISWAL@TUNIA-MP
191	279/2020 ABLAPL/10021/2019	PRAKASH BISWAL@TUNIA-MP
192	280/2020 ABLAPL/13330/2018	SUNIL MANAHIRA-MP
193	281/2020 ABLAPL/19736/2019	TARUNI @ TARINI HERNA-MP
194	282/2020 ABLAPL/3442/2018	MAKARANDA MEHER-MP
195	283/2020 ABLAPL/15978/2019	KAILASH CHANDRA NAIK-MP
196	284/2020 ABLAPL/19705/2019	GAGAN BIHARI SAHOO @ BABI-MP
197	285/2020 ABLAPL/13845/2019	PRASANTA KUMAR PADHI@PRASANTA KUMAR PARHI-MP
198	313/2020 CRLMC/552/2019	ALOK SATPATHY-MP
199	2661/2020 WP(C)/7609/2015	NAROTTAM PRADHAN-MP
200	2672/2020 WP(C)/11037/2019	NIRAJITA PANDA-MP
201	2695/2020 WP(C)/5704/2020	JAYAKRISHNA RATHA-MP
202	2700/2020 WP(C)/9678/2003	CHHOTABHAI JETHABHAI-MP
203	2719/2020 WP(C)/3742/2020	SUBRAT KUMAR SINGHA-MP
204	2723/2020 WP(C)/16463/2009	DADHIA NAYAK-MP